

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/9769/2026	M/S UTILITY POWERTECH LTD., ANGUL VS M/S A.P CONSTRUCTIONS, ANGUL	SANTOSH KUMAR DWIVEDY VS	// ()	
2	D-BLAPL/6891/2026	CHANDA KARMAKAR VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	DUNGURIPALI /30 /2026 () //	
3	D-BLAPL/6892/2026	S. SIBARAM REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /836 /2024 () //	AOR20220001558C202600040
4	D-BLAPL/6895/2026	AJAY SRIBAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /104 /2025 () //	
5	D-BLAPL/6898/2026	SUBHAM ROUT VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /319 /2025 () //	
6	D-BLAPL/6904/2026	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 () //	
7	D-BLAPL/6905/2026	BALABHADRA PARIDA @ TIKU @ SONU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /81 /2026 () //	
8	D-BLAPL/6907/2026	KESHAB SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 () //	
9	D-BLAPL/6908/2026	SUBHRAJEET BARIK VS STATE OF ODISHA	RAMAKANTA DAS VS	CHAMAKHANDI /79 /2026 () //	
10	D-BLAPL/6909/2026	SUBHAM SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NIRAKARPUR /47 /2026 () //	
11	D-BLAPL/6913/2026	DUSHMANTA SAHOO @ BUTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /50 /2024 () //	AOR20220003722C202600054

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12	D-BLAPL/6914/2026	NIHAR RANJAN OJHA VS UNION OF INDIA	PUSPAMITRA MOHAPATRA VS	NCB BHUBANESWAR /5 /2024 () //	
13	D-BLAPL/6919/2026	JAGABANDHU SANDHA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /13 /2026 () //	
14	D-BLAPL/6921/2026	JAMBUBANTI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BURLA /464 /2025 () //	
15	D-BLAPL/6922/2026	GITANJALI BARAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /100 /2025 () //	
16	D-BLAPL/6929/2026	MANORANJAN BARADA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	DHUSURI /487 /2025 () //	
17	D-BLAPL/6943/2026	PARAGA PRADHAN @ PINTU VS STATE OF ODISHA	LAXMAN PRADHAN VS	K.NUAGOAN /128 /2025 () //	AOD20240000968C202600004
18	D-BLAPL/6945/2026	GOPAL SAMAL VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TANGI /229 /2021 () //	
19	D-BLAPL/6951/2026	ABDUL RAHMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //	
20	D-BLAPL/6959/2026	LILU GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 () //	
21	D-BLAPL/6961/2026	BHASKAR DIGAL VS STATE OF ODISHA	SATYA SHIVA DASH VS	/ /0 () //	
22	D-BLAPL/6963/2026	KALIA @ KALANDI @ BULU SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /260 /2024 () //	
23	D-BLAPL/6964/2026	GANGADHAR MALIK	ARIJEET MISHRA	KENDRAPARA SADAR /108 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6969/2026	BIJAYA KUMAR MOHANTY	DIPTI RANJAN MOHAPATRA	KHANDAPARA /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6978/2026	GANESH @ KRUSHNA PATRA	KULDEEP MOHANTY	BAHALDA /152 /2025	AOD20240000012C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6979/2026	PRAHALLAD KURAMI	KRUSHNA CHANDRA DASH	MALKANGIRI /180 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6992/2026	JURIA @ RAJENDRA SAHU	AMULYA RATNA PANDA	K.NUAGAON /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6999/2026	DIPU @ ACHYUTA MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7002/2026	ANILA JENA	JYOTIRMAYA SAHOO	KHALLIKOTE /724 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7006/2026	SANIA @ TRINATH PARIDA	BISWAJIT PASAYAT	KHAIRA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7010/2026	BAHUDI @ DILLIP KUMAR BEHERA	JANMEJAYA KATIKIA	MANIABANDHA /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7012/2026	TADI ESWAR RAO	TUKUNA KUMAR MISHRA	CHANDILI /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7014/2026	SHIBA SANKAR PALA	JYOTIRMAYA SAHOO	KABISURYANAGAR /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7016/2026	DAYANIDHI JENA	SANJIB KUMAR BHANJADEO	BALASORE VIGILANCE /5 /2026	
		VS	VS	()	

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35	D-BLAPL/7019/2026	STATE OF ODISHA(VIG.) BALAKRUSHNA DEHURY VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /5 /2025 ()	
36	D-BLAPL/7021/2026	STATE OF ODISHA AYUSH KUMBHAR VS	SATYA RANJAN MULIA VS	// BARGARH /58 /2026 ()	
37	D-BLAPL/7029/2026	STATE OF ODISHA Debasis Taria VS	Akash Dash VS	// // ()	AOR20250000575C202600001
38	D-BLAPL/7031/2026	State of Odisha RINTU @ SOUMYA RANJAN MALLICK @ KALU VS	SATYA RANJAN MULIA VS	// NEMALO /240 /2025 ()	
39	D-BLAPL/7037/2026	STATE OF ODISHA SASTHI BAGH @ SASTI BAG VS	RAJIV KUMAR MAHANTA VS	// SONEPUR /113 /2025 ()	AOR20220001662C202600019
40	D-BLAPL/7039/2026	STATE OF ODISHA UMAKANTA BACHHA VS	GOKULANANDA SAHU VS	// PADAMPUR /343 /2025 ()	
41	D-BLAPL/7042/2026	STATE OF ODISHA BISWARANJAN GAHAN VS	JYOTIRMAYA SAHOO VS	// CHAMAKHANDI /79 /2026 ()	
42	D-BLAPL/7046/2026	STATE OF ODISHA KUNA @ BINAYAK PATRA VS	GOPAL KRUSHNA MOHANTY VS	// KHURDA SADAR /20 /2023 ()	
43	D-BLAPL/7049/2026	STATE OF ODISHA KANHEI TUDU VS	BASANTA KUMAR DAS VS	// UDALA /457 /2025 ()	
44	D-BLAPL/7050/2026	STATE OF ODISHA PRAHALLAD PRADHAN VS	BIBHU PRASAD CHHUALSINGH VS	// S.P.(CID-CRL),CUTTACK /13 /2021 ()	
45	D-BLAPL/7056/2026	STATE OF ODISHA ANUBHAB DEBATA VS	MANISH DHIR VS	// INDUASTRIAL,NISA /40 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/7058/2026	ANAND NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /140 /2026 () //	
47	D-BLAPL/7062/2026	BACHU @ DEBSANKAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /142 /2025 () //	
48	D-BLAPL/7064/2026	PINTU @ MANAS RANJAN DAS VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /335 /2025 () //	
49	D-BLAPL/7067/2026	PRATIK PATNAIK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	PARLAKHEMUNDI /20 /2024 () //	
50	D-BLAPL/7069/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 () //	
51	D-BLAPL/7072/2026	BISWARANJAN BEHERA VS CENTRAL BUREAU OF INVESTIGATION (CBI)	PUSPAMITRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /7 /2025 () //	
52	D-BLAPL/7073/2026	KUSHA BAG VS STATE OF ODISHA	AMISH KUMAR SONI VS	// () //	AOR20250001276C202600003
53	D-BLAPL/7094/2026	RAKESH CHOUDHURY ALIAS BUBU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600063
54	D-BLAPL/7102/2026	SAMIR SUNA ALIAS MONU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600038
55	D-CMAPL/9786/2026	SHAKUNTALA JENA VS SOUMENDRA PRIYADARSHI, COMMNR. OF POLICE, BBSR	ADV. VS	// () //	
56	D-CMP/9660/2026	BIGHNESWAR BARIK VS DROUPADI DASH	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202600022
57	D-CMP/9667/2026	SUJATA DASH	BHAGABAN MOHANTY	//	

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		VS	VS	()	
		DILLIP KESHARI PANDA		//	
58	D-CMP/9671/2026	DEEPAK KUMAR PANDA	DINESH KUMAR PANDA	//	
		VS	VS	()	
		ANITA PADHI		//	
59	D-CMP/9699/2026	PRAKASH SAHU	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
		SUKANTI BISWAL		//	
60	D-CMP/9721/2026	BANK OF INDIA, JALESWAR BRANCH, BALESWAR	SIBADUTTA RAMAPRASAD MISHRA	//	
		VS	VS	()	
		M/S. QUEEN READYMADE GARMENT MANUFACTURE INDUSTRY, BALESWAR		//	
61	D-CMP/9819/2026	MAA TARINI TEMPLE, KHURDA	ANUPAMA MOHANTY	//	
	CMP/418/2026	VS	VS		1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)
		STATE OF ODISHA			IA/0000001/2026
62	D-CMP/9854/2026	JYOTI PRAKASH DASH	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		AJIT KUMAR SAHU		//	
63	D-CMP/9921/2026	DILLIP SAMAL @ DILIP SAMAL	SOUMYA MISHRA	//	
		VS	VS	()	
		ISWAR CHANDRA DIKHIT		//	
64	D-CMP/9993/2026	M/S. HOTEL MOTI PRIVATE LTD., BERHAMPUR	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, (TPSODL), BERHAMPUR		//	
65	D-CONTC/9636/2026	DHIRENDRA KUMAR DAS	GOUTAM KUMAR ROUSTRAY	//	
		VS	VS	()	
		J.SONAL, IAS		//	
66	D-CONTC/9646/2026	JOGESWAR PANDA	ADV.	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT//			BHUBANESWAR
67	D-CONTC/9647/2026	LAXMIKANTA PATTANAYAK	ADV.	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT//			BHUBANESWAR
68	D-CONTC/9648/2026	PULIN KUMAR DASH	ADV.	//	
		VS	VS	()	

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		BIJAYA BHUSHAN NANDA (OAS)		//	
69	D-CONTC/9649/2026	MUNANANDA MAHANTA	ADV.	//	
		VS	VS	0	
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//	
70	D-CONTC/9650/2026	DEBASIS MISHRA	ADV.	//	
		VS	VS	0	
		GIRISH S.N, IAS		//	
71	D-CONTC/9684/2026	SUBHENDU KUMAR PRADHAN	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR		//	
72	D-CONTC/9686/2026	HRUDANANDA PATI	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA		//	
73	D-CONTC/9687/2026	PARSURAM SAHOO	ADV.	//	
		VS	VS	0	
		AMITAV THAKUR, I.P.S		//	
74	D-CONTC/9698/2026	DAMODAR KHILAR	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	
75	D-CONTC/9702/2026	MAHENDRA NARAYAN PATRA	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	
76	D-CONTC/9707/2026	KASHINATH PARIDA	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	
77	D-CONTC/9712/2026	HAREKRUSHNA SHEE	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	
78	D-CONTC/9716/2026	ANANDA CHANDRA SAHU	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	
79	D-CONTC/9719/2026	PRASANNA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA		//	

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80	D-CONTC/9728/2026	PRAMILA SWAIN VS SHUBHA SARMA, I.A.S	ADV. VS	// 0 //	
81	D-CONTC/9737/2026	PRASANTA KUMAR SWAIN VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	PRAVAT KUMAR MUDULI VS	// 0 //	
82	D-CONTC/9741/2026	RASMI RANJAN ROUTRAY VS USHA PADHEE, I.A.S	UPENDRA KUMAR SAMAL VS	// 0 //	
83	D-CONTC/9744/2026	UPENDRA KUMAR MALLICK VS DR.SWATI MISHRA,OAS(SAG), REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	DEEPALI MAHAPATRA VS	// 0 //	
84	D-CONTC/9746/2026	ARTATRANA SUKLA VS ANANYA DAS, IAS	DEEPALI MAHAPATRA VS	// 0 //	
85	D-CONTC/9749/2026	DILIP KUMAR PRADHAN VS CHIEF DISTRICT VETERINARY OFFICER, KORAPUT	ADV. VS	// 0 //	
86	D-CONTC/9783/2026	KANAKALATA BEHERA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
87	D-CONTC/9787/2026	ABINASH SAMANTA VS N.B.S RAJPUT, CHIEF MANAGING DIRECTOR	ASIT KUMAR OTTA VS	// 0 //	AOR20230000623C202600014
88	D-CONTC/9789/2026	SOMANATH DAS VS SAMBIT KUMAR KAR, OAS TAHASILDAR, THAKURMUNDA	ADV. VS	// 0 //	
89	D-CONTC/9794/2026	PRASAN KUMAR MOHANTY VS SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI	DWARIKA PRASAD DAS VS	// 0 //	
90	D-CONTC/9801/2026	PRASAN KUMAR MOHANTY VS SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI	DWARIKA PRASAD DAS VS	// 0 //	
91	D-CONTC/9809/2026	SUJATA RANI DHAL	ADV.	//	

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		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
92	D-CONTC/9812/2026	LAL MOHAN NAIK	ADV.	//	
		VS	VS	()	
		BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR		//	
93	D-CONTC/9822/2026	MANAGING COMMITTEE OF ANTYODAYA HIGH SCHOOL	Chandankumar Saa	//	AOR20220001583C202600036
		VS	VS	()	
		DR N THIRUMALA NAIK, IAS		//	
94	D-CONTC/9824/2026	GRAM PANCHAYAT HIGH SCHOOL, DHANGADADI	Hemalip Kumar Mohapatra	//	AOD20220001927C202600019
		VS	VS	()	
		DR N THIRUMALA NAIK, IAS		//	
95	D-CONTC/9829/2026	MOTILAL MOHANTA	ADV.	//	
		VS	VS	()	
		BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR		//	
96	D-CONTC/9834/2026	KSHIRABDHI TANAYA SAHOO	DWARIKA PRASAD DAS	//	
		VS	VS	()	
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//	
97	D-CONTC/9837/2026	KSHIRABDHI TANAYA SAHOO	DWARIKA PRASAD DAS	//	
		VS	VS	()	
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//	
98	D-CONTC/9846/2026	BANAJA PAIKARAY	SUDESHNA PAL	//	AOD20260000117C202600003
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
99	D-CONTC/9849/2026	PRADIP KUMAR SENAPATI	SUDESHNA PAL	//	AOD20260000117C202600005
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
100	D-CONTC/9853/2026	PRAFULLA KUMAR SABAT	ADV.	//	
		VS	VS	()	
		BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
101	D-CONTC/9859/2026	BISHNU CHARAN PRADHAN	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
102	D-CONTC/9867/2026	SONALI SAMANTARAY	SUDESHNA PAL	//	AOD20260000117C202600004
		VS	VS	()	

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103	D-CONTC/9870/2026	ARAVIND AGRAWAL, IAS DEEPAK KUMAR MOHAPATRA VS	SUDESHNA PAL VS	// // ()	AOD20260000117C202600006
104	D-CONTC/9873/2026	ARAVIND AGRAWAL, IAS CHINMAYEE NANDA VS	SUDESHNA PAL VS	// // ()	AOD20260000117C202600007
105	D-CONTC/9886/2026	ARAVIND AGRAWAL, IAS ASHOK KUMAR JENA VS	ADV. VS	// // ()	
106	D-CONTC/9894/2026	SATYABRATA SAHOO, SEC., , HOME DEPT., BHUBANESWAR CHINMAYA KUMAR MANDAL VS	MD. GOLAM MADANI VS	// // ()	
107	D-CONTC/9899/2026	RAJESH PRABHAKAR PATIL, IAS PITABAS MOHARANA VS	ADV. VS	// // ()	
108	D-CONTC/9904/2026	ARAVIND AGRAWAL, IAS P.ANTARJYAMI PATRO VS	ADV. VS	// // ()	
109	D-CONTC/9925/2026	ARAVIND AGRAWAL, IAS NABAGHANA PRADHAN VS	RAMAKANTA SARANGI VS	// // ()	
110	D-CONTC/9939/2026	K.RABI KUMAR ACHARY, HEAD HUMAN RESOURCES, TPCODL, KHURDA DALIT ADIBASI SURAKSHYA MANCH, ODISHA, BHUBANESWAR VS	RAMAKANTA SARANGI VS	// // ()	
111	D-CONTC/9954/2026	HEMANT SHARMA, HOME DEPT., LOK SEVA BHAWAN, BHUBANESWAR DALIT ADIBASI SURAKSHYA MANCH ODISHA (DABIC), BHUBANESWAR VS	RAMAKANTA SARANGI VS	// // ()	
112	D-CONTC/9959/2026	DEORANJAN KUMAR SINGH, DIRECTOR OF MINES, ADDL. CHIEF SEC., DEPT. OF STEEL AND MINES, KHURDA BAIKUNTHANATH SARANGI VS	ADV. VS	// // ()	
113	D-CONTC/9974/2026 CONTC/1354/2026	SANJAY KUMAR SINGH, IAS REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS JAYANTI MALLIK, I.I.C.,BRAHMABARADA P.S.,JAJPUR.	ADV. VS	// // ()	

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114	D-CONTC/9996/2026	PRABHAT KUMAR BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY	Asutosh Rout VS	// ()	AOD20230000737C202600043
115	D-CONTC/9997/2026	M C OF PANCHAYAT HIGH SCHOOL, JAGALPAT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY	Asutosh Rout VS	// ()	AOD20230000737C202600042
116	D-CRLA/6906/2026	RAJESH KUMAR SETHI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	KHARABEL NAGAR P.S. /79 /2010 ()	
117	D-CRLA/6917/2026	MADANA MUKHI VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /107 /2024 ()	
118	D-CRLA/6934/2026	PRASANT KUMAR SWAIN @ DUNGEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /832 /2023 ()	AOD20240000242C202600050
119	D-CRLA/7003/2026	RAMESH BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /49 /2023 ()	
120	D-CRLA/7075/2026	SUMAN PRADHAN VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /48 /2023 ()	AOR20220002459C202600002
121	D-CRLA/7086/2026	OOMKAR @ OMKARJENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BAIDYANATHPUR /240 /2024 ()	
122	D-CRLA/7095/2026	SURYA @ SURYAMANI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /89 /2015 ()	
123	D-CRLA/7099/2026	MANAS SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// / /0 ()	
124	D-CRLA/7100/2026	DILLIP@DILIP PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /146 /2025 ()	
125	D-CRLMC/6893/2026	PRADIP NAIK	SRINIVAS MOHANTY	JUDUM /100 /2025	AOR20230000802C202600071

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/6897/2026	T.BISWANATH MURTY @ T.BISWANATH MURTI	SUJIT KUMAR PATTNAIK	BADABAZAR /51 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/6900/2026	VICKY PANIGRAHI @ SUBHRANSU PANIGRAHI	KOUSIK ANANDA GURU	UDITNAGAR /175 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/6902/2026	JANARDAN PANDA	HARIHAR PANIGRAHI	JAIPATNA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/6918/2026	G.SATYANARAYAN	KRUSHNA CHANDRA DASH	/ /0	
		VS	VS	()	
		UNION OF INDIA (CBI)		//	
130	D-CRLMC/6923/2026	SUBHRANSHU SEKHAR PADHI	SOUMYA RANJAN MOHANTY	JAJPUR TOWN /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/6936/2026	LIPUSMITA MISHRA	LAMBODOR ACHARI	NANDANKANAN /463 /2025	AOR20220001311C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/6941/2026	ARCHANA JENA ALIAS ARCHITA JENA	Subham Sharma	/ /	AOD20220003503C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/6952/2026	AKASH KUMAR AGRAWAL	BHABANI SHANKAR DASPARIDA	BARGARH /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/6955/2026	SANJIB KUMAR MOHAPATRA	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/6965/2026	BHARATA DAS	BIJAYA KUMAR RAGADA	RAMBHA (KHALLIKOTE) /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/6972/2026	KANHU CHARAN KANHAR	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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148	D-CRLMC/7065/2026	RAJESH PATI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	CHAULIAGANJA /9 /2022 () //	
149	D-CRLMC/7078/2026	SUSHIL KUMAR SAHOO @ GANESH VS STATE OF ODISHA	PRONOY MOHANTY VS	NANDANKANAN /222 /2025 () //	
150	D-CRLMC/7082/2026	PRIYABRATA MOHAPATRA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	BHUBANESWAR VIGILANCE /8 /2009 () //	
151	D-CRLMC/7090/2026	SIMANCHAL PAGAKU ALIAS POGAKU VS STATE OF ODISHA	Rakesh Kumar Das VS	// () //	AOR20220001298C202600015
152	D-CRLMC/7098/2026	PRADEEP GOUDA ALIAS PRADEEPTA KISHORE GOUDA VS STATE OF ODISHA	ANANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600052
153	D-CRLMC/7104/2026	LINGARAJ BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	SPL.TASK FORCE /4 /2023 () //	
154	D-CRLMP/6925/2026	RATIKANTA PALEI VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 () //	
155	D-CRLMP/6937/2026	ARJUN BEHERA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	/ /0 () //	
156	D-CRLMP/7057/2026	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	EOW,BHUBANESWAR /16 /2025 () //	
157	D-CRLMP/7068/2026	CHHABI LATA ROUT VS THE STATE OF ODISHA	SASMITA NAYAK VS	/ /0 () //	
158	D-CRLMP/7093/2026	SAGAR SOURAV JENA VS BIPAS PRIYADARSHINI	KISHORE CHANDRA KAR VS	/ /0 () //	
159	D-CRLMP/7097/2026	RAJENDRA PRASAD SINGHDEO	BISWAJIT NAYAK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/7015/2026	SUNIL KUMAR DAS	DIPTIRANJAN MOHAPATRA	//0	
		VS	VS	()	
		LIPIKA SAMAL		//	
161	D-CRLREV/7081/2026	PRINCE GUPTA	SAMVIT MOHANTY	CHANDRASEKHARPUR /429 /2025	
		VS	VS	()	
		M/S. SANJAY ENTERPRISES, BBSR		//	
162	D-CRLREV/7083/2026	UMAKANTA NAYAK	KULDEEP MOHANTY	//	AOD20240000012C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/7088/2026	PRINCE GUPTA	SAMVIT MOHANTY	CHANDRASEKHARPUR /429 /2025	
		VS	VS	()	
		M/S. SANJAY ENTERPRISES, BBSR		//	
164	D-CRLREV/7091/2026	RAKESH KUMAR SWAIN ALIAS RAKESH SWAIN	Prabodha Chandra Nayak	//	AOR20220001657C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/7103/2026	GIRIJA SHANKAR SABAT @ KOKO SABAT	JITENDRA SAMANTARAY	KHALLIKOTE /531 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRP/9683/2026	LAXMI ROUL	BHABANI SANKAR MISHRA	//	
		VS	VS	()	
		HARIHAR PAHIL		//	
167	D-DSREF/7059/2026	STATE OF ODISHA	ADV.	SAHADEV KHUNTA /56 /2023	
	DSREF/2/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)	
		CHANDAN KUMAR RANA		Spl/0000036/2023	
168	D-EXP/9713/2026	SUSANTA KUMAR SAHU @ SUSANT KUMAR SAHO	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		COLLECTOR AND DIST.MAGISTRATE, MALKANGIRI		//	
169	D-EXP/9967/2026	ASHOK KUMAR ACHARYA	PRASANNA KUMAR ROURTRAY	//	
		VS	VS	()	
		BIRENDRA KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
170	D-FAO/9666/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	DAYANIDHI MISHRA	//	
		VS	VS	()	

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171	D-FAO/9778/2026	JHAMP@TIKILI SINGH SUCHITRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	
172	D-FAO/9797/2026	SUJIT KUMAR BEHERA VS BHARATI ROUT	RAMAKANTA SAHOO VS	// // ()	
173	D-FAO/9802/2026	KABITA GARAI VS UNION OF INDIA	KARUNAKAR DAS VS	// // ()	
174	D-FAO/9814/2026	MAHENDRA THATOI VS UNION OF INDIA	KARUNAKAR DAS VS	// // ()	
175	D-FAO/9888/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS BIRAJINI PATRO	BIJOY DASMOHAPATRA VS	// // ()	
176	D-JCRLA/6947/2026	BUTUNA @ DEBENDRA ROUT VS STATE OF ODISHA	ADV. VS	JAGATPUR /404 /2020 // ()	
177	D-JCRLA/6953/2026	BAPI @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	SPL.TASK FORCE /36 /2021 // ()	
178	D-JCRLA/6956/2026	SANJAY SOREN VS STATE OF ODISHA	ADV. VS	G.R.P.S. /18 /2020 // ()	
179	D-JCRLA/6958/2026	SOMANATH SATHUA VS STATE OF ODISHA	ADV. VS	NISCHINTAKOILI /172 /2025 // ()	
180	D-JCRLA/6960/2026	RAMJI AHIVAR VS STATE OF ODISHA	ADV. VS	DHENKANAL SADAR /245 /2016 // ()	
181	D-JCRLA/6962/2026	RUPESH KUMAR PADHY @ LALA @ RAJESH VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /33 /2026 // ()	

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182	D-JCRLA/6966/2026	SUSHANTA PRADHAN VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /231 /2022 () //	
183	D-JCRLA/6968/2026	PATRA MUNDA @ KHARCHA VS STATE OF ODISHA	ADV. VS	BARBIL /20 /2021 () //	
184	D-JCRLA/6970/2026	SHIBA @ DASARATHA PRADHAN VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /16 /2016 () //	
185	D-JCRLA/6974/2026	SUJIT KULDIP VS STATE OF ODISHA	ADV. VS	JEYPORE MAHILA /58 /2021 () //	
186	D-LAA/9995/2026	SLAO ANANDPUR BARRAGE PROJECT OF KEONJHAR VS DAMODAR SAHOO	ADVOCATE GENERAL VS	// () //	LOD20240000194C202600091
187	D-MACA/9645/2026	ARCHANA SAHU VS SUDHIR KUMAR BEHERA	BIRANCHI NARAYAN RATH VS	// () //	
188	D-MACA/9785/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY, VS SUMI PURTY	BHUBHUTTA VS	// () //	
189	D-MACA/9817/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY, VS PUNAGI HEMBRAM	BHUBHUTTA VS	// () //	
190	D-MACA/9827/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY, VS PARVEJ HEMBRAM	BHUBHUTTA VS	// () //	
191	D-MACA/9952/2026	BETAL SILA TOPPO VS MAMITA BEHERA	ARPIT SARANGI VS	// () //	
192	D-MACA/9983/2026	D.M., LIBERTY GENERAL INSURANCE COMPANY LTD, VS KHIRABDHI TANAYA	ADAMS ALI KHAN VS	// () //	
193	D-MACA/9991/2026	D.M., ORIENTAL INSURANCE COMPANY LTD., ROURKELA	ADAMS ALI KHAN	//	

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		VS	VS	0	
194	D-MATA/9657/2026	MANOJ KUMAR SETHY RADHARANI SWAIN	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
195	D-MATA/9709/2026	SUSANTA KUMAR SWAIN SASMITA SETHY @ SETHI	PRATYUSHA NAIDU	//	
		VS	VS	0	
196	D-MATA/9791/2026	PRATAP KUMAR SETHY MADHUSMITA MOHANTY	HARAPRASAD PANDA	//	
		VS	VS	0	
197	D-MATA/9818/2026	ASWINI KUMAR SAMAL ELLORA PRIYADARSINI BEHERA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
198	D-MATA/9828/2026	BIJAY KUMAR BEHERA BISHNU PRADHAN	DIPTIRANJAN MOHAPATRA	//	
		VS	VS	0	
199	D-MATA/9926/2026	SWETA RUPA SAHOO SATHI SATPATHY	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
200	D-RPFAM/9877/2026	BAPU@PRATYUSH RANJAN SATPATHY BIJAY KUMAR SAHOO ALIAS BIJAY MADAN SAHOOACHYUTANANDA PATTANAIK		//	AOD20240000586C202600061
		VS	VS	0	
201	D-RSA/9669/2026	KAMALA SAHOO ALIAS KAMALA BIJAY SAHOO ALIAS KAMALA SUDAM MAHARANA NIRANJAN BADU	DIGAMBAR SETHI	//	
		VS	VS	0	
202	D-RSA/9678/2026	STATE OF ODISHA ABHIRAM GHADEI	PRATYUSHA NAIDU	//	
		VS	VS	0	
203	D-RSA/9804/2026	UMESH CHANDRA HARICHANDAN TILESWAR HATI	ANAM CHARAN PANDA	//	
		VS	VS	0	
204	D-RSA/9825/2026	NITYA BAG CHARULATA SINGH	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	0	

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205	D-RSA/9842/2026	SARALA RAM MAMATA JENA VS	SAILAZA NANDAN DAS VS	// // ()	
206	D-STREV/9990/2026	SUKANTI JAGDALA M/S. MMTCLTD., BBSR VS	AMAR KUMAR MOHANTY VS	// // ()	
207	D-TRP(C)/9913/2026	STATE OF ODISHA CHINMAYEE PATNAIK VS	ARIJEET MISHRA VS	// // ()	
208	D-TRPCRL/7096/2026	ARJUN SAHOO SINI UGARSANDI VS	RAJIB LOCHAN PATNAIK VS	// // ()	
209	D-WA/9689/2026	SHIBA SINGH ASHIM PAIK VS	PRAGYAN PARAMITA MOHANTY VS	// // ()	
210	D-WA/9772/2026	COLLECTOR, MALKANGIRI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202600090
211	D-WP(C)/9631/2026	CHANDANA MOHAPATRA LAXMINARAYAN MALLICK VS	JANAKALYANA MOHANTY VS	// // ()	AOD20220001936C202600020
212	D-WP(C)/9632/2026 WP(C)/7156/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS M/S. ANKITA ENTERPRISES, KHURDA VS	SITANSU MOHAN SINGH VS	// // ()	
213	D-WP(C)/9633/2026	STATE OF ODISHA M/S.ESMART ENERGY SOLUTIONS LTD, SAS NAGAR VS	MUKESH PANDA VS	// // ()	
214	D-WP(C)/9634/2026	JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR/ M/S.ESMART ENERGY SOLUTIONS LTD, MANINAGAR VS	MUKESH PANDA VS	// // ()	
215	D-WP(C)/9635/2026	JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR/ RANJAN KUMAR SAMAL VS	HARA PRASAD RATH VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/9637/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
217	D-WP(C)/9638/2026	M/S.ESMART ENERGY SOLUTION LTD, BARABANKI, VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR/	MUKESH PRANESH VS	// 0 //	
218	D-WP(C)/9639/2026	DR. SANTOSH KUMAR PATRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
219	D-WP(C)/9640/2026 WP(C)/7151/2026	JYOTI PRAKASH DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
220	D-WP(C)/9641/2026	BIDYADHAR KABI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
221	D-WP(C)/9642/2026	M/S.ESMART ENERGY SOLUTION LTD, BARDHAMAN, VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR/	MUKESH PRANESH VS	// 0 //	
222	D-WP(C)/9643/2026	MADAN MOHAN SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
223	D-WP(C)/9644/2026	TARUN KUMAR DUTTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
224	D-WP(C)/9651/2026	SUB-DIVISIONAL OFFICER, ELECTRICAL SUB-DIVISION, VS SUNIL KUMAR MISHRA	PRASANT APRUDAR BIRANCHIK VS	// 0 //	
225	D-WP(C)/9652/2026	PRAVAS KUMAR SAHU VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
226	D-WP(C)/9653/2026	BHAGABAT MALIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
227	D-WP(C)/9654/2026	SANKAR PARAMANIK	SUDHIR KUMAR MALLICK	//	

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		VS	VS	()	
		THE STATE OF ODISHA		//	
228	D-WP(C)/9655/2026	MAHESWAR BEHERA	PRASANTA KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/9656/2026	SUBHASISH ROUY	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
230	D-WP(C)/9658/2026	SAILA MALIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
231	D-WP(C)/9659/2026	CHINMAYA BAGARTY	RUDRA NARAYAN PARIJA	//	
	WP(C)/7203/2026	VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/9661/2026	SUBHASHREE DEHURI	NIRMAL CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/9662/2026	SRIDHAR RATH	N. ANDREWS	//	
		VS	VS	()	
		UNION OF INDIA		//	
234	D-WP(C)/9663/2026	SANKAR GOUDA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA		//	
235	D-WP(C)/9664/2026	SRI SRI BABA KAPILESWAR DEV NARENDRA KONASR SRI SRI BABA KAPILESWAR DEV MANDIR TRUST, PURI	SRI SRI BABA KAPILESWAR DEV MANDIR TRUST, PURI	//	
		VS	VS	()	
		COLLECTOR PURI, PURI		//	
236	D-WP(C)/9665/2026	DILLIP KUMAR SINGH	BAIBASWATA PANIGRAHI	//	AOD20220003503C202600008
		VS	VS	()	
		UNION OF INDIA		//	
237	D-WP(C)/9668/2026	ABHISHEK KUMAR DAS	AMARTYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/9670/2026	RAJENDRA PANDA	AMARTYA MISHRA	//	
		VS	VS	()	

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239	D-WP(C)/9672/2026	M/S.BIRAJA ELECTRICALS AND CONSTRUCTION, DEVIDWAR, JAJPUR TOWN SAMBHU PRASAD SINGH VS UNION OF INDIA	BAIBASWATA PANIGRAHI VS	// // 0 //	AOD20220003503C202600009
240	D-WP(C)/9673/2026	SUBASH CHANDRA MISHRA VS GOVT OF INDIA	SANDIPANI NAYAK VS	// 0 //	
241	D-WP(C)/9674/2026	BIKASH NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
242	D-WP(C)/9675/2026 WP(C)/7158/2026	HIMANI RAM VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
243	D-WP(C)/9676/2026 WP(C)/7180/2026	BIBEKANANDA KHATEI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
244	D-WP(C)/9677/2026	INDIAN OVERSEAS BANK, DASRATHPUR BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
245	D-WP(C)/9679/2026	PAPUN BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //	
246	D-WP(C)/9680/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE SALES TAX OFFICER, KEONJHARCIRCLE, JAJPUR	VS	// 0 //	
247	D-WP(C)/9681/2026	UMAPATI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
248	D-WP(C)/9682/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE DEPUTY COMMISSIONER OF CT AND GST, KEONJHARCIRCLE, JAJPUR	VS	// 0 //	
249	D-WP(C)/9685/2026	SOUMITRI KUMAR GHOSH VS MANAGING DIRECTOR AND CEO OF AXIS BANK, MUMBAI	SOUMYA MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/9688/2026	RAHUL SINGH VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	AVIJIT PAL VS	// ()	
251	D-WP(C)/9690/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR	VS VS	// ()	
252	D-WP(C)/9691/2026	AJAY KUMAR BEHERA VS THE STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// ()	
253	D-WP(C)/9692/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR	VS VS	// ()	
254	D-WP(C)/9693/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR	VS VS	// ()	
255	D-WP(C)/9694/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPR	VS VS	// ()	
256	D-WP(C)/9695/2026	NIBEDITA PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// ()	
257	D-WP(C)/9696/2026	M/S. SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI VS THE ADDITIONAL STATE TAX OFFICER, KEONJHAR CIRCLE, JAJPUR	VS VS	// ()	
258	D-WP(C)/9697/2026	GOVERNING BODY OF VEER HANUMAN JEW DEGREE COLLEGE, KENDRAPADA VS STATE OF ODISHA	SARALA WADIA SAMA, NIKIRAI, KENDRAPADA VS	// ()	
259	D-WP(C)/9700/2026	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202600053
260	D-WP(C)/9701/2026	SIPU BARAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()	
261	D-WP(C)/9703/2026	SARBESWAR BEHERA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600038

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/9704/2026	SURESH KUMAR DASH	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/9705/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI		//	
		VS	VS	0	
		THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR		//	
264	D-WP(C)/9706/2026	DIPTI PADHAN	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/9708/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI		//	
		VS	VS	0	
		THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR		//	
266	D-WP(C)/9710/2026	NARAYAN BEHERA	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR		//	
267	D-WP(C)/9711/2026	SMITARANI PATRA	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/9714/2026	PRAVAT KUMAR SAHU	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/9715/2026	M/S. SKM INFRAVENTURE PRIVATE LTD, KEONJHARBIPLABA P.B. BAHALI		//	
		VS	VS	0	
		THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR		//	
270	D-WP(C)/9717/2026	AMULYA KUMAR PRADHAN	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/9718/2026	MIHIR KUMAR RAY	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/9720/2026	GAJENDRANATH BEHERA	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	

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273	D-WP(C)/9722/2026	STATE OF ODISHA BIDYUTANANDA BASTIA VS	PRAKASH KUMAR ROUT VS	// // 0	
274	D-WP(C)/9723/2026	STATE OF ODISHA BANA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
275	D-WP(C)/9724/2026	STATE OF ODISHA M/S EVOS BUILDCON PVT.LTD, KHURDA VS	BIBHUTI RANJAN SWAIN VS	// // 0	
276	D-WP(C)/9725/2026	STATE OF ODISHA LAXMI MANDAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
277	D-WP(C)/9726/2026	THE STATE OF ODISHA DR.PRADEEP KUMAR TARAI VS	PRAMOD KUMAR NAYAK VS	// // 0	
278	D-WP(C)/9727/2026	STATE OF ODISHA LILY GOCHHAYAT VS	JAGAJIBAN PRADHAN VS	// // 0	
279	D-WP(C)/9729/2026	THE LIFE INSURANCE CORPORATION OF INDIA, NEW DELHI LAXMIDHAR PATRA VS	PRAMOD KUMAR JENA VS	// // 0	
280	D-WP(C)/9730/2026	STATE OF ODISHA RAMACHANDRA MOHANTY VS	JAJATI KESHARI KHUNTIA VS	// // 0	
281	D-WP(C)/9731/2026	STATE OF ODISHA BISWANATH OJHA VS	MD. GOLAM MADANI VS	// // 0	
282	D-WP(C)/9732/2026	UNION OF INDIA KASTURIPRAVA JIT VS	AKSHAYA KUMAR JENA VS	// // 0	
283	D-WP(C)/9733/2026	STATE OF ODISHA SMARANIKA PANIGRAHI VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/9734/2026	RUSHI NATH BISWAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
285	D-WP(C)/9735/2026	UNION BANK OF INDIA, BBSR VS PRADEEP KUMAR JENA	TUNA SAHU VS	// 0 //	
286	D-WP(C)/9736/2026	PUSPANJALI PATTAYAT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
287	D-WP(C)/9738/2026	DEBAKI MALLIK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
288	D-WP(C)/9739/2026	GAYATRI DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
289	D-WP(C)/9740/2026 WP(C)/7207/2026	KISHOR CHANDRA NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
290	D-WP(C)/9742/2026	JITENDRA ROUSTRAY VS REGISTRAR DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //	
291	D-WP(C)/9743/2026	GAYATRI COLLEGE OF NURSINGH, BARIPADA, MAHARAJA VS STATE OF ODISHA	BURBANNDHRA GHADAI VS	// 0 //	
292	D-WP(C)/9745/2026	SURYA NARAYAN PADHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
293	D-WP(C)/9747/2026	M/S. CHOUDHURY FABRICATION WORKS, SAMBALPUR VS DISTRICT EDUCATION OFFICER, SUNDERGARH	MOHIT AGARWAL VS	// 0 //	
294	D-WP(C)/9748/2026	PADMINI BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
295	D-WP(C)/9750/2026	KANAKA BAGH @ BEHERA	BHOJARAJ SETH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/9751/2026	CHANDRAHAS BEHERA	PANKAJ SONI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/9752/2026	SUBARNAMALA SWAIN	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/9753/2026	RUDRANI DASH	MANASH RANJAN NAYAK	//	
		VS	VS	()	
		THE REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
299	D-WP(C)/9754/2026	DR.SANTANU KUMAR BEHERA	HARMOHAN DHAL	//	
		VS	VS	()	
		BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH		//	
300	D-WP(C)/9755/2026	BASANTI RANI SAHOO	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/9756/2026	M/S PRIYANKA CONSTRUCTION, ANGUL	SUBASH CHANDRA SAHOO	//	
		VS	VS	()	
		THE ADDL. COMMISSIONER CENTRAL TAX, GST AND CX COMMISIONERATE, SUNDERGARH		//	
302	D-WP(C)/9757/2026	KUSUMITA BARIK	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/9758/2026	MANOJ KUMAR MAHANADA	SUBHASREE MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/9759/2026	B.K.ENTERPRISER, CUTTACK	SUBASH CHANDRA SAHOO	//	
		VS	VS	()	
		THE ADDL. COMMISSIONER CENTRAL TAX, GST AND CX CUTTACK I DIVISION, CUTTACK		//	
305	D-WP(C)/9760/2026	DR. SARAT KUMAR SAHU	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/9761/2026	SWAPNASEEMA MOHANTY	NIHAL RATH	//	
		VS	VS	()	

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307	D-WP(C)/9762/2026	STATE OF ODISHA DR. AJAY KUMAR ROUTRAY VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600055
308	D-WP(C)/9763/2026	STATE OF ODISHA M/S SRI JAGANATH TRADERS, BALANGIR VS	PRANAYA KISHORE HARICHANDAN VS	// // ()	
309	D-WP(C)/9764/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, KANTABANJI, BALANGIR SEETA BISWAL VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600045
310	D-WP(C)/9765/2026	STATE OF ODISHA MITHUN BARIK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202600018
311	D-WP(C)/9766/2026	INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA SUSHANT KUMAR MOHARANA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600058
312	D-WP(C)/9767/2026	STATE OF ODISHA M/S DURGA PRASAD CHAMPATIRAY VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202600007
313	D-WP(C)/9768/2026	PR. COMMISSIONER CGST AND CENTRAL EXCISE BHARAT BEHERA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600046
314	D-WP(C)/9770/2026	STATE OF ODISHA MAA TARINI SHG VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600059
315	D-WP(C)/9771/2026	STATE OF ODISHA OMM BABA SANIDEB WSHG VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600060
316	D-WP(C)/9773/2026	STATE OF ODISHA GLEANCORE MINERALS PVT LTD VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202600015
317	D-WP(C)/9774/2026	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX SANTOSH KUMAR BISWAL VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// // () //	AOR20220001586C202600016

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318	D-WP(C)/9775/2026	M/S. LAL TRADES AND AGENCIES PVT. LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
319	D-WP(C)/9776/2026	MANASI RATH VS THE CHIEF MANAGER, STATE BANK OF INDIA, PURI	BIRAJA SANKAR MISHRA VS	// 0 //	
320	D-WP(C)/9777/2026	DR.PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
321	D-WP(C)/9779/2026	SAUDAMINI THANAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
322	D-WP(C)/9780/2026	CHANDAN KUMAR JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/9781/2026	ANITA KAR VS THE PRESIDING OFFICER, DRT, CUTTACK	ASIT KUMAR DASH VS	// 0 //	
324	D-WP(C)/9782/2026	TANAY KUMAR MOHANTY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
325	D-WP(C)/9784/2026	KHAGENDRA NATH SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/9788/2026	PRASANT KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
327	D-WP(C)/9790/2026	PRANAY KUMAR CHAMPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
328	D-WP(C)/9792/2026	KAILASH CHANDRA MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
329	D-WP(C)/9793/2026	BASUDEV BALA	SIBA PRASAD PATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/9795/2026	RENGATHU NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/9796/2026	MANOJ KUMAR BHOI	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/9798/2026	BASANTI PRADHAN	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/9799/2026	JALADHAR PUJARI @ JALANDHAR PUJARI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/9800/2026	BISHNU CHARAN MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/9803/2026	AKHILA BHOI @ AKHILARANJAN BHOI	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/9805/2026	THABIRA @ THABIR NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/9806/2026	KAMALSAYA PUJARI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/9807/2026	NARAYAN BHOI	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/9808/2026	AJITA KUMAR SAHOO	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/9810/2026	KRUSHNA KUMARI MISHRA	BISWAJIT MOHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/9811/2026	STATE OF ODISHA TARANISEN NAHAK VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
342	D-WP(C)/9813/2026	ICICI BANK LTD., GANJAM PRANATEE BEHERA VS	SUJIT LAL VS	// // 0	
343	D-WP(C)/9815/2026	SANKARSAN BEHERA BIJYALAXMI DEVI VS	SUBHADUTTA ROUTRAY VS	// // 0	
344	D-WP(C)/9816/2026	STATE OF ODISHA PREM NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
345	D-WP(C)/9820/2026	STATE OF ODISHA AJAY KRUSHNA DWIBEDI VS	SUBHADUTTA ROUTRAY VS	// // 0	
346	D-WP(C)/9821/2026	STATE OF ODISHA BHAGABAN CHOUDHURY VS	SOUMYA JYOTI BISWAL VS	// // 0	
347	D-WP(C)/9823/2026	THE STATE OF ODISHA BAITAL MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
348	D-WP(C)/9826/2026	STATE OF ODISHA BASANTA KUMAR DAS VS	GOURI MOHAN RATH VS	// // 0	
349	D-WP(C)/9830/2026	COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK SAWMYADIP CHAKRABARTY VS	ABHISEK MOHANTY VS	// // 0	
350	D-WP(C)/9831/2026	STATE OF ODISHA ANUP SINGH NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
351	D-WP(C)/9832/2026	STATE OF ODISHA SUDAM CHARAN ROUT VS	MITRA RANJAN TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/9833/2026	STENA PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
353	D-WP(C)/9835/2026	PRABESH PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
354	D-WP(C)/9836/2026	MANU BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //	
355	D-WP(C)/9838/2026	EBEN PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
356	D-WP(C)/9839/2026	M/S. HARIHARKARNA, SONEPUR VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
357	D-WP(C)/9840/2026	ARUN BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //	
358	D-WP(C)/9841/2026	SANTANU PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
359	D-WP(C)/9843/2026	KAILASH NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
360	D-WP(C)/9844/2026	UMESH CHANDRA MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
361	D-WP(C)/9845/2026	SUJATA BEHERA VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //	
362	D-WP(C)/9847/2026	NANDINI MOHANTA VS HRUDANANDA NAYAK	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
363	D-WP(C)/9848/2026	SABYASACHI SINGH	RUDRA NARAYAN PARIJA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/9850/2026	SOBHA MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/9851/2026	SUMANTA BHOI	GYANESWAR SATPATHY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, KHURDA		//	
366	D-WP(C)/9852/2026	BINAY KRISHNA SIL	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/9855/2026	RAMESWAR NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/9856/2026	DEBADARSINI DAS	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		BIBASWAN JENA		//	
369	D-WP(C)/9857/2026	BANA MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/9858/2026	AKSHAYA KUMAR ROUT	SOUMYA DEV RAY	//	
		VS	VS	0	
		PUNJAB AND SIND BANK, NEW DELHI		//	
371	D-WP(C)/9860/2026	RITA BHOI	GYANESWAR SATPATHY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, KHURDA		//	
372	D-WP(C)/9861/2026	BIPIN BIHARI RATH	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/9862/2026	TANKADHAR NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/9863/2026	PRAKASH KUMAR DAS @ PRAKASH DAS	GYANESWAR SATPATHY	//	
		VS	VS	0	

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375	D-WP(C)/9864/2026	COLLECTOR CUM DIST.MAGISTRATE, KHURDA LOK KALA BIKAS KENDRA (LKBK), SARASARA, BONDUR	ANURAG KESHAV CHANDRA JENA	// // 0	
376	D-WP(C)/9865/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK	ARIJEET MISHRA	// // 0	
377	D-WP(C)/9866/2026	THE COLLECTOR, MAYURBHANJ RANGADHAR MEHER	ABHISHEK SAHOO	// // 0	AOD20240000942C202600002
378	D-WP(C)/9868/2026	ADDITIONAL STATE TAX OFFICER, CT AND GST CIRCLE SONEPUR BHIMASEN MOHANTA	DILLIP KUMAR MOHAPATRA	// // 0	AOD20220001927C202600018
379	D-WP(C)/9869/2026	STATE OF ODISHA ULLASH CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	// // 0	AOD20220001927C202600020
380	D-WP(C)/9871/2026	STATE OF ODISHA CHAKRADHAR BHOI	GYANESWAR SATPATHY	// // 0	
381	D-WP(C)/9872/2026	COLLECTOR CUM DIST.MAGISTRATE, KHURDA DAMBARUDHAR PRADHAN	Krishna Chandra Sahu	// // 0	AOD20250000180C202600056
382	D-WP(C)/9874/2026	STATE OF ODISHA YOUTH COUNCIL FOR DEVELOPMENT ALERNATIVE SAKESIA, BANSI, BHOUDH	SAKESIA, BANSI, BHOUDH	// // 0	
383	D-WP(C)/9875/2026	STATE OF ODISHA TRIVENI YADAV	ASHOK KUMAR ROUT	// // 0	AOD20220003081C202600014
384	D-WP(C)/9876/2026	STATE OF ODISHA ASHOK KUMAR ROUT	SOURAV DAS	// // 0	
385	D-WP(C)/9878/2026	ODISHA INFORMATION COMMISSION, BBSR SREE METALIKS LIMITED	Kshirod Kumar Sahoo	// // 0	AOR20220001352C202600008
		STATE OF ODISHA		//	

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386	D-WP(C)/9879/2026	VISWA YUVA KENDRA, BANINALI, ANGUL VS STATE OF ODISHA	NARESH CHANDRA JENA VS LAXMIKANTA MOHANTY	// 0 //	
387	D-WP(C)/9880/2026	SWAGATIKA NAYAK VS COLLECTOR CUM DIST.MAGISTRATE, ANGUL	LAXMIKANTA MOHANTY VS AKSHAYA KUMAR SAHOO	// 0 //	
388	D-WP(C)/9881/2026	BHAKTARAM PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS SANGRAM JENA	// 0 //	
389	D-WP(C)/9882/2026	SUNIL KUMAR SABAT VS STATE OF ODISHA	SANGRAM JENA VS ABINASH ROURAY	// 0 //	
390	D-WP(C)/9883/2026	KHIROD PRASAD SETHY VS THE COLLECTOR, KENDRAPARA	ABINASH ROURAY VS LAXMIKANTA MOHANTY	// 0 //	
391	D-WP(C)/9884/2026	TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SERVICES, MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS SANGRAM JENA	// 0 //	
392	D-WP(C)/9885/2026	RANJITA KUMARI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS ABHISEK AGARWAL	// 0 //	
393	D-WP(C)/9887/2026	KORADA RAMESH BABU VS ASSISTSNT COMMISSIONER GST AND CENTRAL EXCISE, BBSR., COMMISSIONERATE, KHURDA	ABHISEK AGARWAL VS ALOK KUMAR MOHAPATRA	// 0 //	
394	D-WP(C)/9889/2026	JOGESH CHANDRA BEHERA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
395	D-WP(C)/9890/2026	HEMANTA KUMAR JOSHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS SANGRAM JENA	// 0 //	
396	D-WP(C)/9891/2026	K.AHALYA PATRA VS STATE OF ODISHA	SANGRAM JENA VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
397	D-WP(C)/9892/2026	BINOD BIHARI MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/9893/2026	RAGHUMANI JENA	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/9895/2026	SUSILA KUMARI PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/9896/2026	ASISH KUMAR BISWAL	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
401	D-WP(C)/9897/2026	BARUN KUMAR KABIRAJ	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/9898/2026	BAMADEV DASH	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/9900/2026	SURYANARAYAN PATNAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/9901/2026	BASUDEV NAYAK	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/9902/2026	BISWAMBAR SAHOO	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/9903/2026	SURYAKANTI SWAIN	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/9905/2026	PANKAJ KUMAR SAHOO	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/9906/2026	PRADEEP KUMAR PATTNAYAK	SANGRAM JENA	//	
		VS	VS	0	

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409	D-WP(C)/9907/2026	STATE OF ODISHA PRASANTA KUMAR DEHURY VS	AKSHAYA KUMAR SAHOO VS	// // 0	
410	D-WP(C)/9908/2026	STATE OF ODISHA BASANTI MISHRA VS	BRAHMANANDA TRIPATHY VS	// // 0	
411	D-WP(C)/9909/2026	STATE OF ODISHA RANJAN KUMAR PARIDA VS	BISHNU PRASAD PRADHAN VS	// // 0	
412	D-WP(C)/9910/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
413	D-WP(C)/9911/2026	STATE OF ODISHA RADHA RAMAN SWAIN VS	BRAHMANANDA TRIPATHY VS	// // 0	
414	D-WP(C)/9912/2026	STATE OF ODISHA BINATA PATRO VS	SANGRAM JENA VS	// // 0	
415	D-WP(C)/9914/2026	STATE OF ODISHA DURGA MADHAB PADHI VS	BRAHMANANDA TRIPATHY VS	// // 0	
416	D-WP(C)/9915/2026	STATE OF ODISHA JHUNULATA PATRA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
417	D-WP(C)/9916/2026	STATE OF ODISHA PRIYADARSHINI RANA VS	BISHNU PRASAD PRADHAN VS	// // 0	
418	D-WP(C)/9917/2026	STATE OF ODISHA HIMANSU SEKHAR MAHAPATRA VS	SANGRAM JENA VS	// // 0	
419	D-WP(C)/9918/2026	STATE OF ODISHA LALU BEHERA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// // 0 //	

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420	D-WP(C)/9919/2026	KAILASH CHANDRA GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
421	D-WP(C)/9920/2026	SABITA BAGARTTY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
422	D-WP(C)/9922/2026	BHIKARI BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
423	D-WP(C)/9923/2026	DIGAMBAR PANDA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
424	D-WP(C)/9924/2026	PRAVAKAR SABAT VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //	
425	D-WP(C)/9927/2026	KUANRIKANTHI PRIMARY FISHERIES COOPERATIVE SOCIETY, PUSAPADA, BHADRAK VS DIRECTOR OF FISHERIES, ODISHA, CUTTACK	SANGRAM JENA VS	// 0 //	
426	D-WP(C)/9928/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
427	D-WP(C)/9929/2026	KSHIRABDI DEBATOSA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
428	D-WP(C)/9930/2026	BRUNDABAN MAHAPATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
429	D-WP(C)/9931/2026	SIJIT KUMAR ROUSTRAY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
430	D-WP(C)/9932/2026	JAGATA JIBAN PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
431	D-WP(C)/9933/2026	PURNA CHANDRA BEHERA	SARAT CHANDRA PADHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/9934/2026	ITISHREE DASH	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/9935/2026	IDRUL ZAMA KHAN	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/9936/2026	SANANDA KUMAR SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/9937/2026	AJIT KUMAR ROUTRAY	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/9938/2026	SHYAMA SUNDAR SOREN	SATYABRATA DASH	//	
		VS	VS	()	
		UNION OF INDIA		//	
437	D-WP(C)/9940/2026	PRADEEP KUMAR NANDY	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/9941/2026	KANHU CHARAN PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/9942/2026	GOLEKHA CHANDRA ROUL	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/9943/2026	SANJAYA KUMAR SAHOO	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/9944/2026	DURGA CHARAN PADHI	Bijay Kumar Behera	//	AOR20220001736C202600032
		VS	VS	()	
		State Of Odisha		//	
442	D-WP(C)/9945/2026	PRAHLAD SETHY	CHITTARANJAN PATTANAİK	//	
		VS	VS	()	

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443	D-WP(C)/9946/2026	STATE OF ODISHA DURGA CHARAN PADHI VS State Of Odisha	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600033
444	D-WP(C)/9947/2026	DEBABRATA BHATTA VS SATYA RANJAN PATTNAIK	BIBHUTI BHUSAN CHOUDHURY VS	// // ()	AOD20230001174C202600011
445	D-WP(C)/9948/2026	JULI PAL VS STATE OF ODISHA	NIHAL RATH VS	// // ()	
446	D-WP(C)/9949/2026	PRAKASH MEHER VS THE COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202600025
447	D-WP(C)/9950/2026	MANORAMA PANDA VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202600026
448	D-WP(C)/9951/2026	SARAT CHANDRA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // ()	
449	D-WP(C)/9953/2026	NILA MANI SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // ()	
450	D-WP(C)/9955/2026	PRAVATI KUMARI SAHU ALIAS PRAVATI SAHU VS CHAIRMAN ODISHA GRAMEEN BANK	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600051
451	D-WP(C)/9956/2026	HEMANTA KUMAR JENA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // ()	
452	D-WP(C)/9957/2026	RADHASHYAM DEY VS STATE OF ODISHA	Rajjeet Roy VS	// // ()	AOR20220001462C202600025
453	D-WP(C)/9958/2026	TRIBHUBAN SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// // ()	

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454	D-WP(C)/9960/2026	IMPLEMENTS INDIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600061
455	D-WP(C)/9961/2026	SUPRAVA PRADHAN VS THE TAHASILDAR SADAR, CUTTACK	AKSHAYA KUMAR NAYAK VS	// 0 //	
456	D-WP(C)/9962/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
457	D-WP(C)/9963/2026	JAYANTA DEBATA VS STATE OF ODISHA	CHITTARANJAN PATRNAIK VS	// 0 //	
458	D-WP(C)/9964/2026	NALINIKANTA KHUNTIA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
459	D-WP(C)/9965/2026	ISWAR CHANDRA BHOLA VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //	
460	D-WP(C)/9966/2026	HADIBANDHU ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
461	D-WP(C)/9968/2026	RANJULATA DEHURY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //	
462	D-WP(C)/9969/2026	SADANANDA SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
463	D-WP(C)/9970/2026	BARENDRA KAMILA VS UMAKANTA BHUYAN	PRAVASH CHANDRA JENA VS	// 0 //	
464	D-WP(C)/9971/2026	SAURAV KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
465	D-WP(C)/9972/2026	GOLU SATEYA	BISWAJIT NAYAK	//	

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		VS	VS	()	
466	D-WP(C)/9973/2026	THE BRANCH MANAGER, MAX NEW YORK LIFE INSURANCE CO.LTD, GANJAM SRINIBASH PATEL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
467	D-WP(C)/9975/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI M/S ST JOANS EDUCATION SOCIETY, DELHI	MANINDER JEET SINGH	//	
		VS	VS	()	
468	D-WP(C)/9976/2026	ODISHA COMPUTER APPLICATION CENTRE (OCAC), BHUBANESWAR SHRADHA INDUSTRIES	SUSANTA KUMAR BARAL	//	AOR20220001297C202600062
		VS	VS	()	
469	D-WP(C)/9977/2026	STATE OF ODISHA AKASH BADHAI	Subham Sharma	//	AOD20220003503C202600011
		VS	VS	()	
470	D-WP(C)/9978/2026	STATE OF ODISHA RAIRANGPUR BAR ASSOCIATION, MAYURBHANJ	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
471	D-WP(C)/9979/2026	STATE OF ODISHA KANHA PADHY	SUSANTA KUMAR LENKA	//	
		VS	VS	()	
472	D-WP(C)/9980/2026	STATE OF ODISHA BHARAT BHUSAN SATPATHY	SHASHI BHUSAN JENA	//	
		VS	VS	()	
473	D-WP(C)/9981/2026	STATE OF ODISHA VIKRANT KUMAR SAHU	Subham Sharma	//	AOD20220003503C202600012
		VS	VS	()	
474	D-WP(C)/9982/2026	STATE OF ODISHA ASHOK KUMAR PATTANAYAK	NILA MADHAB PRAHARAJ	//	
		VS	VS	()	
475	D-WP(C)/9984/2026	STATE OF ODISHA DULALA SWAIN	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
476	D-WP(C)/9985/2026	STATE OF ODISHA SATYANANDA NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	()	

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477	D-WP(C)/9986/2026	STATE OF ODISHA PRAFULLA PARIDA VS	SMITA RANJAN PATTNAIK VS	// // ()	
478	D-WP(C)/9987/2026	STATE OF ODISHA PRADYUMNA MOHAPATRA VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202600018
479	D-WP(C)/9988/2026	STATE OF ODISHA DILLIP KUMAR POLAI VS	BIJAY KUMAR BEHERA VS	// // ()	
480	D-WP(C)/9989/2026	STATE OF ODISHA RAJKISHOR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()	
481	D-WP(C)/9992/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	DIBYAJYOTI NAYAK VS	// // ()	
482	D-WP(C)/9994/2026	STATE OF ODISHA VESAJ LIMITED, SUNDERGARH VS	ARPITA SARANGI VS	// // ()	
483	D-WPCRL/7051/2026	UNION OF INDIA RUBI BIBI VS	SANJAY KUMAR PATTANAIAK VS	// // ()/	
484	D-WPCRL/7077/2026	STATE OF ODISHA ANNA PURNA RANA VS	RAMESH KUMAR SAHU VS	// // ()/	
485	D-WPCRL/7085/2026	STATE OF ODISHA PABITRA SWAIN VS	ASHOK KUMAR SAHOO VS	// // ()	AOD20240000557C202600024
486	D-ABLAPL/6894/2026	STATE OF ODISHA BRUNDBAN NAIK VS	RAJENDRA NARAYAN ROUT VS	// // ()/	AOR20220001558C202600041
487	D-ABLAPL/6896/2026	STATE OF ODISHA PITAMBAR MOHAPATRA @ PITAMBAR PATRA VS	SK. ZAFARULLA VS	// // ()/	
		STATE OF ODISHA		//	

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488	D-ABLAPL/6899/2026	BIJAYA KUMAR NATHA @ BIJAYA NATHA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /184 /2025 () //	
489	D-ABLAPL/6901/2026	SHIV SANKAR NAYAK @ SHIVA SHANKAR NAYAK VS STATE OF ODISHA	BIHUKAN MANJAN MOHANTY VS	SUKINDA /68 /2025 () //	
490	D-ABLAPL/6903/2026	BALABHA JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	PATTAMUNDAI RURAL PS /80 /2026 () //	
491	D-ABLAPL/6910/2026	SANYASI PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BASELI SAHI PS /57 /2026 () //	AOR20220000014C202600010
492	D-ABLAPL/6911/2026	SUKANTA PUJARI VS STATE OF ODISHA	AJEETABH MISHRA VS	BRAHMAGIRI /504 /2024 () //	AOR20220000014C202600011
493	D-ABLAPL/6912/2026	NABAKISHORE NAYAK @ NABA NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BRAHMAGIRI /503 /2024 () //	AOR20220000014C202600012
494	D-ABLAPL/6915/2026	DALI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /54 /2026 () //	
495	D-ABLAPL/6916/2026	GOPAL CHHANDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /3 /2026 () //	
496	D-ABLAPL/6920/2026	SUDHANSU RANA VS STATE OF ODISHA	SIDHARTHA DAS VS	TARBHA /67 /2026 () //	
497	D-ABLAPL/6924/2026	MADAN PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /60 /2025 () //	
498	D-ABLAPL/6926/2026	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	MAHILA P.S.(BBSR) /368 /2025 () //	
499	D-ABLAPL/6927/2026	SOUMYA RANJAN MOHANTY	MANAS RANJAN JENA	CUTTACK SADAR /114 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/6928/2026	RANJAN JENA	SUJIT SATAPATHY	TIRTOL /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/6930/2026	SUNIL KUMAR ROUT @ SUNILI KUMAR ROUT	SATYA NARAYAN MISHRA 4	TIHIDI /385 /2025	AOR20220001615C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/6931/2026	SANTOSH SWAIN	PRATYUSHA NAIDU	PIPLI /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/6932/2026	JAGANNATH JENA	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /14 /2026	AOR20220001558C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/6933/2026	DILIP KUMAR MENDILI @ DILLIP MENDILI	BIKASH KARNA	KANTAMAL /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/6935/2026	SURYA NARAYAN PANDA	BHABANI SHANKAR DASPARIDA	BERHAMPUR SADAR /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/6938/2026	BIJAY KUMAR BEHERA	RAJENDRA NARAYAN ROUT	SORO /1013 /2025	AOR20220001558C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/6939/2026	BHARAT MAHANANDA	SUNIL KUMAR PANDA	AIRPORT P.S. /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/6940/2026	SHIBA SUNDAR DAS	PRAFULLA KUMAR RATH	KHANDAGIRI P.S. /154 /2026	AOR20220003697C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/6942/2026	AKSHAY KUMAR PRADHAN	RAJENDRA NARAYAN ROUT	SABARANG /1 /2022	AOR20220001558C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/6944/2026	ABINASH NAYAK	CHEERA RANJAN SATAPATHY	CHARMAL /11 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/6946/2026	STATE OF ODISHA SK. FIRAJ @ SK. FIROJ VS	KULDEEP MOHANTY VS	// BASTA /120 /2026 ()	AOD20240000012C202600060
512	D-ABLAPL/6948/2026	STATE OF ODISHA SUMIT KUMAR PRUSTY VS	AMIYA KUMAR MOHANTY (A) VS	// MAHILA P.S.(BBSR) /368 /2025 ()	
513	D-ABLAPL/6949/2026	STATE OF ODISHA DEBARAJ DASH VS	RABINDRA NATH PRUSTY VS	// BEGUNIA P.S. /95 /2026 ()	
514	D-ABLAPL/6950/2026	STATE OF ODISHA GANESH PATRA VS	ASIT KUMAR JENA VS	// JATNI P.S. /31 /2025 ()	
515	D-ABLAPL/6954/2026	STATE OF ODISHA NIRANJAN JENA @ HINU VS	ASIT KUMAR JENA VS	// JATNI P.S. /63 /2026 ()	
516	D-ABLAPL/6957/2026	STATE OF ODISHA SUBHAN JYOTI NAYAK VS	MD. GOLAM MADANI VS	// PIPLI /119 /2026 ()	
517	D-ABLAPL/6967/2026	STATE OF ODISHA HASAN @ ASHISH KUMAR BEHURA VS	TANMAYA KUMAR MOHANTY VS	// ASTARANGA /82 /2019 ()	
518	D-ABLAPL/6971/2026	STATE OF ODISHA SRITAM URMA VS	TANMAYA KUMAR MOHANTY VS	// BAUNISUNI /15 /2026 ()	
519	D-ABLAPL/6973/2026	STATE OF ODISHA SURYAKANTA RANASINGH VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /115 /2026 ()	
520	D-ABLAPL/6975/2026	STATE OF ODISHA SHAKTIDHAR MOHANTY VS	DHANANJAYA NAYAK VS	// BADAMBADI /33 /2026 ()	
521	D-ABLAPL/6977/2026	STATE OF ODISHA KALIA @ JAJATI NAIK @ JAJATI KESARI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /476 /2025 () //	AOD20250000009C202600019

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FILING REPORT AS ON :06/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/6980/2026	PRAVAKAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /185 /2014 () //	
523	D-ABLAPL/6981/2026	BABAJI CHARAN DAS @ BABAJI DAS VS STATE OF ODISHA	PRANAYA SWAIN VS	DHUSURI /72 /2026 () //	
524	D-ABLAPL/6983/2026	NITYANANDA SAHOO @ TUNA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAGHUNATHPUR /18 /2024 () //	
525	D-ABLAPL/6985/2026	SUSANTA DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /31 /2026 () //	
526	D-ABLAPL/6986/2026	SASIKANTA MISHRA VS STATE OF ODISHA	DEBASISH SAMAL VS	KHUNTUNI /21 /2026 () //	
527	D-ABLAPL/6987/2026	SEKHARA ROUT VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	MALGODOWN /71 /2026 () //	
528	D-ABLAPL/6988/2026	SHIBA SING @ SHANKARSHAN SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /146 /2025 () //	
529	D-ABLAPL/6989/2026	ROSHAN KUMAR SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	INFOCITY PS /129 /2026 () //	
530	D-ABLAPL/6990/2026	ANJAN KUMAR SAHOO @ ANJAN SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /101 /2026 () //	
531	D-ABLAPL/6991/2026	PANKAJINI PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CYBER CRIME AND E.O, BALASORE /12 /2026 () //	
532	D-ABLAPL/6993/2026	SUBRAT KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //	
533	D-ABLAPL/6994/2026	KARUNAKAR DAS @ TUKU	JAYANTA KUMAR MAJHI	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/6995/2026	STATE OF ODISHA MAHENDRA SETHY	BISWABHUSAN DAS	JAGATSINGPUR /70 /2026	//
		VS	VS	()	
535	D-ABLAPL/6996/2026	STATE OF ODISHA JITA @ RITA BHOI	BISWABHUSAN DAS	BANKI /108 /2025	//
		VS	VS	()	
536	D-ABLAPL/6997/2026	STATE OF ODISHA GOBINDA NAYAK	DEBI PRASAD PATNAIK	JAGATPUR /112 /2026	//
		VS	VS	()	
537	D-ABLAPL/6998/2026	STATE OF ODISHA RAMACHANDRA SAHU	SARADA PRASAD DASH	BELLAGUNTHA /1 /2026	//
		VS	VS	()	
538	D-ABLAPL/7000/2026	STATE OF ODISHA ABADUL JAKIR KHAN @ RAJA	SAMVIT MOHANTY	JAGATSINGPUR /88 /2026	//
		VS	VS	()	
539	D-ABLAPL/7001/2026	STATE OF ODISHA BIPLAB SETHI @ BIPLABA	JYOTIRMAYA SAHOO	SHERAGADA /68 /2026	//
		VS	VS	()	
540	D-ABLAPL/7004/2026	STATE OF ODISHA BABU @ GOLLAM MOHAMMAD RAJA KHAN	PRATIK DASH	BHADRAK RURAL /223 /2024	//
		VS	VS	()	
541	D-ABLAPL/7005/2026	STATE OF ODISHA MATLABI ALLI SAHA @ SAYAD MATLUB ALI	PRATIK DASH	BHADRAK RURAL /168 /2026	//
		VS	VS	()	
542	D-ABLAPL/7007/2026	STATE OF ODISHA BARSHA NAIK @ NAYAK	ARIJEET MISHRA	JAJPUR ROAD /79 /2026	//
		VS	VS	()	
543	D-ABLAPL/7008/2026	STATE OF ODISHA HASIN NAYAK	ARIJEET MISHRA	JEYPORE TOWN /54 /2026	//
		VS	VS	()	
544	D-ABLAPL/7009/2026	STATE OF ODISHA GIRISH CHANDRA NAYAK	BHAGYASHREE BISWAL	BYREE /12 /2026	//
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/7011/2026	STATE OF ODISHA BAPI NAIK @ ABHIMAN NAYAK VS	ARIJEET MISHRA VS	// BAIDESWAR /231 /2025 ()	
546	D-ABLAPL/7013/2026	STATE OF ODISHA BALARAM PARIDA @ PANDAA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /55 /2026 ()	
547	D-ABLAPL/7017/2026	STATE OF ODISHA BABUNI SETHI VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /72 /2025 ()	
548	D-ABLAPL/7018/2026	STATE OF ODISHA BISWAJIT JENA VS	ABHAS MOHANTY VS	// CHANDRASEKHARPUR /16 /2026 ()	
549	D-ABLAPL/7020/2026	STATE OF ODISHA JAGABANDHU BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /334 /2023 ()	
550	D-ABLAPL/7022/2026	STATE OF ODISHA EKALABYA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// SONEPUR /62 /2026 ()	
551	D-ABLAPL/7023/2026	STATE OF ODISHA PRIYA RANJAN MOHAPATRA VS	SATYA RANJAN MULIA VS	// JAGATPUR /727 /2025 ()	
552	D-ABLAPL/7025/2026	STATE OF ODISHA SK. FIROJ VS	SMRUTI RANJAN DASH VS	// CHANDABALI /74 /2026 ()	
553	D-ABLAPL/7026/2026	STATE OF ODISHA PUJA SWAIN VS	SURJYA NARAYAN SAHU VS	// POLASARA PS /155 /2016 ()	
554	D-ABLAPL/7027/2026	STATE OF ODISHA PRADEEP SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600060
555	D-ABLAPL/7030/2026	STATE OF ODISHA BARSHARANI SAHOO VS	ABHISHEK DASH VS	// // / 0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/7032/2026	GANESH CHANDRA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAIRANGPUR TOWN /56 /2026 () //	
557	D-ABLAPL/7038/2026	BATAKRUSHNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /103 /2026 () //	
558	D-ABLAPL/7040/2026	SWAPNARANI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MALGODOWN /67 /2026 () //	AOR20220002672C202600010
559	D-ABLAPL/7041/2026	BHAGABAN ROUTA VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	KABISURYANAGAR /148 /2021 () //	
560	D-ABLAPL/7045/2026	PRIYA RANJAN MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /731 /2025 () //	
561	D-ABLAPL/7047/2026	SANTOS JENA @ SANTOSH JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KUAKHIA /82 /2026 () //	
562	D-ABLAPL/7048/2026	BHIMASEN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /67 /2026 () //	
563	D-ABLAPL/7052/2026	BICHITRANANDA SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /60 /2026 () //	
564	D-ABLAPL/7053/2026	SONU GUPTA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	ANGUL SADAR PS /513 /2025 () //	
565	D-ABLAPL/7054/2026	BHUBANESWAR MAHAPATRA @ BHUBANESWAR MOHAPATRA VS STATE OF ODISHA	MOHAPATRA KUMAR ROUT VS	BANAPUR P.S. /81 /2026 () //	
566	D-ABLAPL/7055/2026	BINESH KUMAR SAHU @ BINESH SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SUBALAYA /25 /2026 () //	
567	D-ABLAPL/7060/2026	PANCHANAN PRADHAN @ PANCHU	KISHORE CHANDRA RAJGURU MOHAPATRA	BALANGA /15 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/7061/2026	URMILA SAMAL	CHIRANJIB ROUT	TALCHER TOWN /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/7063/2026	ABHISHEK DIGAL	PRADEEPTA KUMAR BEHERA	NAYAPALLI P.S. /378 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/7066/2026	ROJALINI SAHOO	PUSPAMITRA MOHAPATRA	NIMAPADA /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/7070/2026	SWAGAT KUMAR DAS	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/7071/2026	PRASANTA KUMAR BHARIMALLA	JYOTIRMAYA SAHOO	KHURDA SADAR /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/7074/2026	SRIKANT SETHY	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/7076/2026	SWAGAT KUMAR DAS	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/7079/2026	SWAGAT KUMAR DAS	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/7080/2026	BULU BALIAR SINGH	RABINDRA NATH PANDA	MOHANA /21 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/7084/2026	SAROJ KUMAR DAS	Rajjeet Roy	/ /	AOR20220001462C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/7087/2026	RANJAN PARIDA	Suryakanta Dwibedi	/ /	AOR20220001245C202600008
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/7089/2026	STATE OF ODISHA BISNU RAY ALIAS BRISHNU RAY VS	Suryakanta Dwibedi VS	// // ()	AOR20220001245C202600007
580	D-ABLAPL/7092/2026	STATE OF ODISHA ASWANI BARIK ALIAS ASWINI KUMAR BARIK VS	Anjan Kumar Biswal VS	// // ()	AOR20220001328C202600025
581	D-ABLAPL/7101/2026	STATE OF ODISHA BISHNU PRASAD SWAIN VS STATE OF ODISHA	MANORANJAN MUDULI VS	// // () //	AOD20240000388C202600009

ORISSA HIGH COURT

MISC CASES FILED on :06/03/2026

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2026	D-ARBA/9769/2026 -----	M/S UTILITY POWERTECH LTD., ANGUL-MP	SANTOSH KUMAR DWIVEDY
2	11/2026	D-STREV/8808/2026 -----	M/S. RSD ELECTRONICS-MP	KSHIROD KUMAR SAHOO
3	12/2026	D-STREV/9990/2026 -----	M/S. MMTC LTD., BBSR-MP	AMAR KUMAR MOHANTY
4	20/2026	D-TRPCL/7096/2026 -----	SINI UGARSANDI-MP	RAJIB LOCHAN PATTNAIK
5	60/2026	D-SA/207/1997	KHETRABASI-MP	M/S.BIDYADHAR MISRA
6	61/2026	SA/207/1997	KHETRABASI-MP	M/S.BIDYADHAR MISRA
7	62/2026	D-SA/207/1997	KHETRABASI-MP	M/S.BIDYADHAR MISRA
8	72/2026	SA/207/1997	KHETRABASI-MP	M/S.BIDYADHAR MISRA
9	72/2026	D-TRP(C)/47048/2025	PRATIVA RASHMI RAUL-MP	MANOJ KUMAR PANDA
10	73/2026	TRP(C)/432/2025	PRATIVA RASHMI RAUL-MP	MANOJ KUMAR PANDA
11	73/2026	D-TRP(C)/9913/2026 -----	CHINMAYEE PATTNAIK-MP	ARIJEET MISHRA
12	76/2026	D-LAA/9529/2026 -----	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
13	77/2026	D-LAA/9529/2026 -----	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
14	78/2026	D-LAA/9529/2026 -----	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
15	79/2026	D-LAA/9532/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
16	80/2026	D-LAA/9532/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
17	81/2026	D-LAA/9532/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
18	82/2026	D-LAA/9534/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
19	83/2026	D-LAA/9534/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
20	84/2026	D-LAA/9534/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
21	85/2026	D-LAA/9536/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
22	86/2026	D-LAA/9536/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
23	87/2026	D-LAA/9536/2026 -----	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BOBONGIRI NEW BGRASHANKA PROJECT BOU
24	88/2026	D-LAA/48350/2025	MANORAMA SARANGI-MP	ABHAYA KUMAR SHARMA
25	140/2026	LAA/62/2025	MANORAMA SARANGI-MP	ABHAYA KUMAR SHARMA
26	140/2026	D-MATA/9657/2026 -----	RADHARANI SWAIN-MP	ASHOK KUMAR BEHERA
27	141/2026	D-MATA/9709/2026 -----	SASMITA SETHY @ SETHI-MP	PRATYUSHA NAIDU
28	142/2026	D-MATA/9818/2026 -----	ELLORA PRIYADARSINI BEHERA-MP	BANSHIDHAR SATAPATHY
29	143/2026	D-MATA/9818/2026	ELLORA PRIYADARSINI BEHERA-MP	BANSHIDHAR SATAPATHY

27	144/2026	----- D-MATA/9828/2026	BISHNU PRADHAN-MP	DIPTIRANJAN MOHAPATRA
28	145/2026	----- D-MATA/9828/2026	BISHNU PRADHAN-MP	DIPTIRANJAN MOHAPATRA
29	151/2026	----- D-CONTC/46162/2025 CONTC/5402/2025	ARUNJYOTI SAHOO-MP	DIGAMBARA MISHRA
30	152/2026	D-CONTC/6306/2024 CONTC/950/2024	GHASI RAM SATAPATHY-MP	MANAS PATI
31	153/2026	D-CONTC/8965/2023 CONTC/8965/2023	AMULYA KUMAR MUDULI-MP	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT
32	154/2026	D-CONTC/8964/2023 CONTC/8964/2023	BHAGABAT BEHERA-MP	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT
33	155/2026	D-CONTC/8966/2023 CONTC/8966/2023	SATYABADI NAYAK-MP	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT
34	183/2026	D-FAO/3738/2026 FAO/54/2026	DIRECTOR, M/S. VISA STEEL LTD.,JAJPUR-MP	SHIBASHISH MISRA
35	184/2026	D-FAO/9430/2026	D.M., NATIONAL INSURANCE CO.LTD., ANGUL-MP	PRASANTA KUMAR MAHALI
36	185/2026	----- D-FAO/9398/2026	SHRIRAM GENERAL INSURANCE CO. LTD., ANGUL-MP	PRASANTA KUMAR MAHALI
37	188/2026	----- D-FAO/9778/2026	SUCHITRA SAHOO-MP	SUSHANTA KUMAR MISHRA
38	189/2026	----- D-FAO/9797/2026	SUJIT KUMAR BEHERA-MP	RAMAKANTA SAHOO
39	190/2026	----- D-FAO/9797/2026	SUJIT KUMAR BEHERA-MP	RAMAKANTA SAHOO
40	191/2026	----- D-FAO/9888/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
41	296/2026	D-CRLREV/708/2006 CRLREV/708/2006	PYAARI MOHAN MOHANTY-MP	M/S.SAMVIT MOHANTY
42	297/2026	----- D-CRLREV/7015/2026	SUNIL KUMAR DAS-MP	DIPTIRANJAN MOHAPATRA
43	298/2026	----- D-CRLREV/27401/2025 CRLREV/632/2025	PRATIMA DEEP-MP	DHANANJAYA MUND
44	299/2026	----- D-CRLREV/27399/2025 CRLREV/723/2025	PRATIMA DEEP-MP	DHANANJAYA MUND
45	300/2026	D-CRLREV/4476/2026 CRLREV/142/2026	PRATIMA MOHAPATRA-MP	LALATENDU SAMANTARAY
46	301/2026	----- D-CRLREV/7081/2026	PRINCE GUPTA-MP	SAMVIT MOHANTY
47	302/2026	----- D-CRLREV/7088/2026	PRINCE GUPTA-MP	SAMVIT MOHANTY
48	368/2026	----- D-ABLAPL/3519/2026 ABLAPL/1834/2026	GARUDADHWAJA DANDSENA @ GARUDWAJ @ GANESHWARI	KISHORE PANDA
49	391/2026	D-RSA/15957/2025 RSA/205/2025	MANJULATA LENKA@BISWAL-MP	SOUMYA MISHRA
50	392/2026	----- D-RSA/48237/2025	CHHANAKYA PALIA-MP	SURYASNATA MOHAPATRA
51	393/2026	----- D-RSA/9678/2026	ABHIRAM GHADEI-MP	PRATYUSHA NAIDU
52	394/2026	----- D-RSA/293/2013 RSA/293/2013	JOHARIMAL PUBLIC CHA-MP	M/S.S.P.MISRA
53	395/2026	----- D-RSA/28517/2024 RSA/234/2024	M/S. UNITED BUILDER,CUTTACK-MP	
54	396/2026	----- D-RSA/49584/2025	SANJUKTA BEHERA-MP	SOURAV SUMAN BHUYAN
55	397/2026	----- D-RSA/3733/2026	NIRANJAN MAHARANA-MP	ANJAN KUMAR BISWAL
56	398/2026	----- D-RSA/44384/2024 RSA/427/2024	PRIYANATH PRADHAN-MP	SWARUP RANJAN SINGHSAMANT
57	399/2026	----- D-RSA/9804/2026	TILESWAR HATI-MP	ANAM CHARAN PANDA

58	400/2026	D-RSA/329/2026 RSA/89/2026	CHITRANGADA PRADHAN-MP	ABINASH ROUTRAY
59	401/2026	D-RSA/9842/2026 -----	MAMATA JENA-MP	SAILAZA NANDAN DAS
60	402/2026	D-RSA/9842/2026 -----	MAMATA JENA-MP	SAILAZA NANDAN DAS
61	461/2026	D-CMP/54153/2025 -----	NABAKISHORE PRADHAN-MP	UMA CHARAN MISHRA
62	462/2026	D-CMP/9542/2026 -----	DEBARAJ NAYAK-MP	SUSANTA KUMAR LENKA
63	463/2026	D-CMP/9660/2026 -----	BIGHNESWAR BARIK-MP	PRASANTA KUMAR MOHANTY (2)
64	464/2026	D-CMP/9819/2026 CMP/418/2026	MAA TARINI TEMPLE, KHURDA-MP	ANUPAMA MOHANTY
65	465/2026	D-CMP/35250/2025 CMP/1393/2025	SUJATA BISWAL-MP	PRAJNA SARITA MOHANTY
66	466/2026	D-CMP/9854/2026 -----	JYOTI PRAKASH DASH-MP	NIRANJAN SINGH (1)
67	467/2026	D-CMP/9854/2026 -----	JYOTI PRAKASH DASH-MP	NIRANJAN SINGH (1)
68	468/2026	D-CMP/34430/2025 CMP/1340/2025	PRANANATH MISHRA-MP	DEEPALI MAHAPATRA
69	469/2026	D-CMP/34430/2025 CMP/1340/2025	PRANANATH MISHRA-MP	DEEPALI MAHAPATRA
70	470/2026	D-CMP/34430/2025 CMP/1340/2025	PRANANATH MISHRA-MP	DEEPALI MAHAPATRA
71	471/2026	D-CMP/7651/2026 -----	THE MEMAN MOSQUE @ SANIVARAMPENTA MOSQUE, BANGALORE, BANGALORE, BERHAMPUR-MP	
72	472/2026	D-CMP/9921/2026 -----	DILLIP SAMAL @ DILIP SAMAL-MP	SOUMYA MISHRA
73	562/2026	D-MACA/9645/2026 -----	ARCHANA SAHU-MP	BIRANCHI NARAYAN RATH
74	563/2026	D-MACA/3575/2026 -----	R.M., ORIENTAL INSURANCE CO.LTD., BBSR-MP	PRASANTA KUMAR MAHALI
75	565/2026	D-MACA/9230/2026 -----	MANAGER LEGAL, M/S. NATIONAL INSURANCE CO.LTD., BBSR-MP	DEEPTI SHUKLA-MP
76	566/2026	D-MACA/9231/2026 -----	MANAGER LEGAL, M/S. NATIONAL INSURANCE CO.LTD., BBSR-MP	DEEPTI SHUKLA-MP
77	567/2026	D-MACA/7200/2026 -----	MANAGER (LEGAL) TP HUBS, ORIENTAL INSURANCE CO.LTD., BBSR-MP	ACHHIDA NABRAMA YAK
78	568/2026	D-MACA/7200/2026 -----	MANAGER (LEGAL) TP HUBS, ORIENTAL INSURANCE CO.LTD., BBSR-MP	ACHHIDA NABRAMA YAK
79	569/2026	D-MACA/9785/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
80	570/2026	D-MACA/9785/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
81	571/2026	D-MACA/9817/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
82	572/2026	D-MACA/9817/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
83	573/2026	D-MACA/9827/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
84	574/2026	D-MACA/9827/2026 -----	ICICI LOMBARD GENERAL INSURANCE COMPANY, BBSR-MP	PREMPTA
85	575/2026	D-MACA/1295/2023 MACA/1295/2023	PRAFULLA CHANDRA MOHANTY-MP	MADAN MOHAN DAS
86	576/2026	D-MACA/1295/2023 MACA/1295/2023	PRAFULLA CHANDRA MOHANTY-MP	MADAN MOHAN DAS
87	577/2026	D-MACA/944/2017 MACA/944/2017	JOGENDRA PRUSTY-MP	M/S.K.C.NAYAK
88	578/2026	D-MACA/5833/2026 -----	B.M., ORIENTAL INSURANCE CO.LTD.-MP	GIRIJA PRASAD DUTTA
89	580/2026	D-MACA/5848/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL-MP	GIRIJA PRASAD DUTTA

121	681/2026	D-CRLA/3688/2026 -----	KHIROD KUMAR ROUT @ KSHIROD ROUT-MP	RAMANIKANTA PATTANAİK
122	682/2026	D-CRLA/3688/2026 -----	KHIROD KUMAR ROUT @ KSHIROD ROUT-MP	RAMANIKANTA PATTANAİK
123	683/2026	D-CRLA/168/2015 CRLA/168/2015	DEBANANDA BAG@KIDNY-MP	M/S.DEEPALI MOHAPATRA
124	684/2026	D-CRLA/225/2022 CRLA/225/2022	PRAKASH PARIDA-MP	M/S. SOHARDDA SUMAN, R.K. PANDA, P.P PA
125	685/2026	D-CRLA/6885/2026 -----	SATYA RANA-MP	SATYA NARAYAN MISHRA 4
126	686/2026	D-CRLA/6885/2026 -----	SATYA RANA-MP	SATYA NARAYAN MISHRA 4
127	687/2026	D-CRLA/377/2015 CRLA/377/2015	ANIL CHHOTRAY-MP	M/S.SAMVIT MOHANTY
128	688/2026	D-CRLA/7003/2026 -----	RAMESH BISOI-MP	SANGRAM KESHARI ROUT
129	689/2026	D-CRLA/7003/2026 -----	RAMESH BISOI-MP	SANGRAM KESHARI ROUT
130	690/2026	D-CRLA/6934/2026 -----	PRASANT KUMAR SWAIN @ DUNGEEI-MP	SANTOSH KUMAR MAHANTY
131	691/2026	D-CRLA/6934/2026 -----	PRASANT KUMAR SWAIN @ DUNGEEI-MP	SANTOSH KUMAR MAHANTY
132	692/2026	D-CRLA/751/2018 CRLA/751/2018	MANGALA PRASAD SABAT@MANGALA SABAT-MP	N.SAHANI
133	693/2026	D-CRLA/7075/2026 -----	SUMAN PRADHAN-MP	JAYANTI PANIGRAHI
134	694/2026	D-CRLA/7086/2026 -----	OOMKAR @ OMKARJENA-MP	SAMVIT MOHANTY
135	695/2026	D-CRLA/7086/2026 -----	OOMKAR @ OMKARJENA-MP	SAMVIT MOHANTY
136	696/2026	D-CRLA/7095/2026 -----	SURYA @ SURYAMANI PRADHAN-MP	JYOTIRMAYA SAHOO
137	697/2026	D-CRLA/7095/2026 -----	SURYA @ SURYAMANI PRADHAN-MP	JYOTIRMAYA SAHOO
138	983/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
139	984/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
140	985/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
141	986/2026	D-WA/49210/2025 WA/367/2026	STATE OF ODISHA-MP	UMESH CHANDRA BEHURA,A.G.A
142	987/2026	D-WA/49210/2025 WA/367/2026	STATE OF ODISHA-MP	UMESH CHANDRA BEHURA,A.G.A
143	988/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
144	989/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
145	990/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
146	991/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
147	992/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
148	993/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
149	994/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
150	995/2026	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
151	997/2026	D-WA/9772/2026 -----	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
152	998/2026	D-WA/9772/2026	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

153	999/2026	D-WA/8970/2026	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE-MBIBHUHENDRA DASH	
154	1000/2026	D-WA/8986/2026	CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE-HENDRA DASH	
155	1001/2026	D-WA/8981/2026	CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE-HENDRA DASH	
156	4435/2026	D-WP(C)/9513/2026 WP(C)/7198/2026	MANMOHAN PATTNAYAK-MP	GAJENDRANATH ROUT
157	4436/2026	D-WP(C)/9633/2026	M/S.ESMART ENERGY SOLUTIONS LTD, SAS NAGAR-MUKESH PANDA	
158	4437/2026	D-WP(C)/9634/2026	M/S.ESMART ENERGY SOLUTIONS LTD, MANINAGAR-MUKESH PANDA-MP	
159	4438/2026	D-WP(C)/9638/2026	M/S.ESMART ENERGY SOLUTION LTD, BARABANKI, MUKESH PANDA-MP	
160	4439/2026	D-WP(C)/9592/2026	BASANTA KUMAR SAHOO-MP	BIJAYA KUMAR PARIDA 2
161	4440/2026	D-WP(C)/9640/2026 WP(C)/7151/2026	JYOTI PRAKASH DASH-MP	NIROD KUMAR SAHU
162	4441/2026	D-WP(C)/9642/2026	M/S.ESMART ENERGY SOLUTION LTD, BARDHAMAN-MUKESH PANDA-MP	
163	4442/2026	D-WP(C)/9594/2026	AJIT KUMAR SAHOO-MP	BIJAYA KUMAR PARIDA 2
164	4443/2026	D-WP(C)/8257/2026 WP(C)/6790/2026	MANISHA BEHERA-MP	BISWABIHARI MOHANTY
165	4444/2026	D-WP(C)/9597/2026	MADHAB CHANDRA SAHOO-MP	BIJAYA KUMAR PARIDA 2
166	4445/2026	D-WP(C)/7859/2026 WP(C)/6061/2026	KAMDHENU TRADING CO., CHHATTISGARH-MP	M/S. SATYA SMRUTI MOHANTY
167	4446/2026	D-WP(C)/9599/2026	PRASANTA KUMAR MAHARANA-MP	BIJAYA KUMAR PARIDA 2
168	4447/2026	D-WP(C)/32532/2025 WP(C)/23272/2025	BANSHIDHAR MOHANTY-MP	JYOTIRMAY GUPTA
169	4448/2026	D-WP(C)/9651/2026	SUB-DIVISIONAL OFFICER, ELECTRICAL SUB-DIVISION, PRASANTA TRIPATHI, BORDOIA, BORDOIA-MP	
170	4449/2026	D-WP(C)/9601/2026 WP(C)/7192/2026	M/S BELIEVE REALTY INFRA PRIVATE LIMITED, BERHAMPUR-KUMAR ROY CHAUDHURY	
171	4450/2026	D-WP(C)/9602/2026 WP(C)/7194/2026	M/S DAMBRU DHAR MAJHI-MP	GOURAV KUMAR ROY CHAUDHURY
172	4451/2026	D-WP(C)/21576/2022 WP(C)/21576/2022	SANJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
173	4453/2026	D-WP(C)/9605/2026 WP(C)/7197/2026	M/S BELIEVE REALTY INFRA PRIVATE LIMITED, BERHAMPUR-KUMAR ROY CHAUDHURY	
174	4454/2026	D-WP(C)/9664/2026	SRI SRI BABA KAPILESWAR DEV NARENDRA KONA SRI SRI BABA KAPILESWAR DEV MANDAL	
175	4455/2026	D-WP(C)/30622/2025 WP(C)/21522/2025	GOLDEN LAND DEVELOPMENT (INDIA) LTD., CHANDERNAGAR-MPYOTI BISWAL	
176	4456/2026	D-WP(C)/1359/2026	SATRUGHAN MOHANTY-MP	BHAGABAN BEHERA
177	4458/2026	D-WP(C)/9675/2026 WP(C)/7158/2026	HIMANI RAM-MP	SAIBRATA RATH
178	4459/2026	D-WP(C)/1829/2026 WP(C)/1964/2026	GIRIJA MANJARI DAS@ GIRIJA MANJARI PADHI-MP	BIPIN KUMAR NAYAK
179	4460/2026	D-WP(C)/33494/2025 WP(C)/34512/2025	NABAGHAN SAHU-MP	LAXMIDHR DASH
180	4461/2026	D-WP(C)/9688/2026	RAHUL SINGH-MP	AVIJIT PAL
181	4462/2026	D-WP(C)/10893/2019 WP(C)/10893/2019	PANA JENA-MP	M/S.GYANESWAR SATPATHY
182	4463/2026	D-WP(C)/9618/2026	ANITA SUBUDHI-MP	ACHYUTANANDA PATTANAIAK
183	4464/2026	D-WP(C)/9619/2026	AKSHAYA KUMAR TARAI-MP	SUKANTA KUMAR DALAI

184	4465/2026	D-WP(C)/9622/2026 -----	BRAJAGOPAL GHOSE MOHAPATRA-MP	SUKANTA KUMAR DALAI
185	4466/2026	D-WP(C)/9714/2026 -----	PRAVAT KUMAR SAHU-MP	PRAVAT KUMAR MUDULI
186	4468/2026	D-WP(C)/9717/2026 -----	AMULYA KUMAR PRADHAN-MP	SAMEER KUMAR DAS
187	4469/2026	D-WP(C)/9720/2026 -----	GAJENDRANATH BEHERA-MP	PRAVAT KUMAR MUDULI
188	4470/2026	D-WP(C)/9623/2026 -----	SABITA SAMAL-MP	SUKANTA KUMAR DALAI
189	4471/2026	D-WP(C)/1016/2025 WP(C)/1272/2025	KAMALAKANTA MALLICK-MP	SANGRAM JENA
190	4472/2026	D-WP(C)/9733/2026 -----	SMARANIKA PANIGRAHI-MP	NIHAL RATH
191	4473/2026	D-WP(C)/9734/2026 -----	RUSHI NATH BISWAL-MP	UPENDRA KUMAR SAMAL
192	4474/2026	D-WP(C)/9736/2026 -----	PUSPANJALI PATTAYAT-MP	NIHAL RATH
193	4475/2026	D-WP(C)/9735/2026 -----	UNION BANK OF INDIA, BBSR-MP	TUNA SAHU
194	4476/2026	D-WP(C)/9625/2026 -----	BASANTA KUMAR LENKA-MP	SUKANTA KUMAR DALAI
195	4477/2026	D-WP(C)/9738/2026 -----	DEBAKI MALLIK-MP	SIBA PRASAD PATRA
196	4478/2026	D-WP(C)/9739/2026 -----	GAYATRI DAS-MP	NIHAL RATH
197	4479/2026	D-WP(C)/9743/2026 -----	GAYATRI COLLEGE OF NURSINGH, BARIPADA, MAYURBHARJ	BREHANU CHANDRA GHADEI
198	4480/2026	D-WP(C)/9740/2026 WP(C)/7207/2026	KISHOR CHANDRA NAIK-MP	SANGRAM JENA
199	4481/2026	D-WP(C)/9626/2026 -----	KRUSHNA CHANDRA BEHERA-MP	SUKANTA KUMAR DALAI
200	4482/2026	D-WP(C)/46634/2024 WP(C)/27842/2024	SUCHISMITA BARAL-MP	BIJAYA KUMAR DASH
201	4483/2026	D-WP(C)/9747/2026 -----	M/S. CHOUDHURY FABRICATION WORKS, SAMBALPUR	MOHIT AGARWAL
202	4484/2026	D-WP(C)/9748/2026 -----	PADMINI BEHERA-MP	NIHAL RATH
203	4485/2026	D-WP(C)/9751/2026 -----	CHANDRAHAS BEHERA-MP	PANKAJ SONI
204	4486/2026	D-WP(C)/9752/2026 -----	SUBARNAMALA SWAIN-MP	NIHAL RATH
205	4487/2026	D-WP(C)/9628/2026 -----	GADADHAR BEHERA-MP	SUKANTA KUMAR DALAI
206	4488/2026	D-WP(C)/9754/2026 -----	DR.SANTANU KUMAR BEHERA-MP	PRANAB KUMAR SAMANTRAY
207	4489/2026	D-WP(C)/9755/2026 -----	BASANTI RANI SAHOO-MP	NIHAL RATH
208	4490/2026	D-WP(C)/9756/2026 -----	M/S PRIYANKA CONSTRUCTION, ANGUL-MP	SUBASH CHANDRA SAHOO
209	4491/2026	D-WP(C)/9757/2026 -----	KUSUMITA BARIK-MP	NIHAL RATH
210	4492/2026	D-WP(C)/9759/2026 -----	B.K.ENTERPRISER, CUTTACK-MP	SUBASH CHANDRA SAHOO
211	4493/2026	D-WP(C)/9761/2026 -----	SWAPNASEEMA MOHANTY-MP	NIHAL RATH
212	4494/2026	D-WP(C)/9763/2026 -----	M/S SRI JAGANATH TRADERS, BALANGIR-MP	PRANAYA KISHORE HARICHANDAN
213	4495/2026	D-WP(C)/9631/2026 -----	LAXMINARAYAN MALLICK-MP	JANAKALYANA MOHANTY
214	4496/2026	D-WP(C)/9775/2026 -----	M/S. LAL TRADES AND AGENCIES PVT. LTD., KOLKATA	SANKAR ROUT
215	4497/2026	D-WP(C)/9776/2026	MANASI RATH-MP	BIRAJA SANKAR MISHRA

216	4498/2026	D-WP(C)/9779/2026	SAUDAMINI THANAPATI-MP	NIHAL RATH
217	4499/2026	D-WP(C)/9780/2026	CHANDAN KUMAR JENA-MP	SUSHANTA KUMAR MISHRA
218	4500/2026	D-WP(C)/9665/2026	DILLIP KUMAR SINGH-MP	BAIBASWATA PANIGRAHI
219	4501/2026	D-WP(C)/9781/2026	ANITA KAR-MP	ASIT KUMAR DASH
220	4502/2026	D-WP(C)/9782/2026	TANAY KUMAR MOHANTY-MP	KARUNAKAR RATH
221	4503/2026	D-WP(C)/9672/2026	SAMBHU PRASAD SINGH-MP	BAIBASWATA PANIGRAHI
222	4504/2026	D-WP(C)/9700/2026	PRAFULLA KUMAR MOHAPATRA-MP	KRISHNA CHANDRA SAHU
223	4505/2026	D-WP(C)/9808/2026	AJITA KUMAR SAHOO-MP	SASWATI SOUMYA SAHU
224	4507/2026	D-WP(C)/9811/2026	TARANISEN NAHAK-MP	DIPTI RANJAN MOHAPATRA
225	4508/2026	D-WP(C)/8736/2026	NAMRATA PANDA-MP	PRONOY MOHANTY
226	4509/2026	D-WP(C)/6975/2026	BASANTA KUMAR DAS-MP	GOURI MOHAN RATH
227	4510/2026	D-WP(C)/9764/2026	SEETA BISWAL-MP	ATUL TRIPATHY
228	4511/2026	D-WP(C)/9830/2026	SAWMYADIP CHAKRABARTY-MP	ABHISEK MOHANTY
229	4512/2026	D-WP(C)/9836/2026	MANU BHOI-MP	GYANESWAR SATPATHY
230	4513/2026	D-WP(C)/9839/2026	M/S. HARIHARKARNA, SONEPUR-MP	CHITTA RANAJAN DAS
231	4514/2026	D-WP(C)/9840/2026	ARUN BHOI-MP	GYANESWAR SATPATHY
232	4516/2026	D-WP(C)/9844/2026	UMESH CHANDRA MAHALIK-MP	KSHIROD KUMAR ROUT
233	4517/2026	D-WP(C)/9845/2026	SUJATA BEHERA-MP	GYANESWAR SATPATHY
234	4518/2026	D-WP(C)/9848/2026	SABYASACHI SINGH-MP	RUDRA NARAYAN PARIJA
235	4519/2026	D-WP(C)/9766/2026	SUSHANT KUMAR MOHARANA-MP	SUKANTA KUMAR DALAI
236	4520/2026	D-WP(C)/8693/2026	SHER SINGH THAKUR-MP	BIJAYA KUMAR BEHERA 1
237	4522/2026	WP(C)/6947/2026	SUMANTA BHOI-MP	GYANESWAR SATPATHY
238	4523/2026	D-WP(C)/26493/2025	BHASKAR MISHRA-MP	BIKRAM SENAPATI
239	4524/2026	WP(C)/18249/2025	PATITAPABAN DAS-MP	G.P.DUTTA
240	4525/2026	D-WP(C)/14642/2025	AKSHAYA KUMAR ROUT-MP	SOUMYA DEV RAY
241	4525/2026	WP(C)/7168/2026	RITA BHOI-MP	GYANESWAR SATPATHY
242	4526/2026	D-WP(C)/9860/2026	PATITAPABAN DAS-MP	G.P.DUTTA
243	4527/2026	D-WP(C)/14642/2025	SANKARSANA BEHERA-MP	JAYDEEP PAL, LAMBIT SENAPATI
244	4528/2026	WP(C)/11447/2025	PRAKASH KUMAR DAS @ PRAKASH DAS-MP	GYANESWAR SATPATHY
245	4529/2026	WP(C)/8756/2025	SANTOSH KUMAR NAYAK-MP	ARIJEET MISHRA
246	4530/2026	D-WP(C)/9865/2026	PATITAPABAN DAS-MP	G.P.DUTTA
246	4531/2026	D-WP(C)/14642/2025	WP(C)/7168/2026	

247	4532/2026	D-WP(C)/9871/2026 -----	CHAKRADHAR BHOI-MP	GYANESWAR SATPATHY
248	4533/2026	D-WP(C)/9768/2026 -----	BHARAT BEHERA-MP	ATUL TRIPATHY
249	4534/2026	D-WP(C)/9883/2026 -----	KHIROD PRASAD SETHY-MP	ABINASH ROUTRAY
250	4535/2026	D-WP(C)/9887/2026 -----	KORADA RAMESH BABU-MP	ABHISEK AGARWAL
251	4536/2026	D-WP(C)/9889/2026 -----	JOGESH CHANDRA BEHERA-MP	ALOK KUMAR MOHAPATRA
252	4537/2026	D-WP(C)/55258/2025 WP(C)/37716/2025	AJIT SAMAL-MP	PRATAP KUMAR BEHERA
253	4538/2026	D-WP(C)/5029/2026 WP(C)/4182/2026	NARAYANA PANDA-MP	PRAVASH CHANDRA JENA
254	4539/2026	D-WP(C)/9770/2026 -----	MAA TARINI SHG-MP	SUKANTA KUMAR DALAI
255	4540/2026	D-WP(C)/9813/2026 -----	PRANATEE BEHERA-MP	SUJIT LAL
256	4541/2026	D-WP(C)/9901/2026 -----	BASUDEV NAYAK-MP	BISHNU PRASAD PRADHAN
257	4542/2026	D-WP(C)/9905/2026 -----	PANKAJ KUMAR SAHOO-MP	BISHNU PRASAD PRADHAN
258	4543/2026	D-WP(C)/9909/2026 -----	RANJAN KUMAR PARIDA-MP	BISHNU PRASAD PRADHAN
259	4544/2026	D-WP(C)/6579/2026 WP(C)/5145/2026	M/S KALINGA ALUMINA LIMITED, AHMEDABAD-MP	SARADA PRASANNA SARANGI
260	4545/2026	D-WP(C)/9915/2026 -----	JHUNULATA PATRA-MP	AKSHAYA KUMAR SAHOO
261	4546/2026	D-WP(C)/9916/2026 -----	PRIYADARSHINI RANA-MP	BISHNU PRASAD PRADHAN
262	4547/2026	D-WP(C)/8848/2026 WP(C)/6670/2026	OMSHREE INFRATECH PRIVATE LIMITED, KHURDA-MP	VINMEJAYA KATIKIA
263	4548/2026	D-WP(C)/9771/2026 -----	OMM BABA SANIDEB WSHG-MP	SUKANTA KUMAR DALAI
264	4549/2026	D-WP(C)/9918/2026 -----	LALU BEHERA-MP	RABI NARAYAN MISHRA
265	4550/2026	D-WP(C)/9918/2026 -----	LALU BEHERA-MP	RABI NARAYAN MISHRA
266	4551/2026	D-WP(C)/9920/2026 -----	SABITA BAGARTTY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
267	4552/2026	D-WP(C)/53770/2025 WP(C)/37074/2025	M/S KUMAR GOLDEN PADDY GRAIN, KERKERA, MAJAPUR-MP	YAKHIN PANDA
268	4553/2026	D-WP(C)/9930/2026 -----	BRUNDABAN MAHAPATRA-MP	BUDHIRAM DAS
269	4554/2026	D-WP(C)/9927/2026 -----	KUANRIKANTHI PRIMARY FISHERIES COOPERATIVE SOCIETY KANFANSI, BHINDARA-K-MP	SUDHAKAR SAHOO
270	4555/2026	D-WP(C)/9773/2026 -----	GLEANCORE MINERALS PVT LTD-MP	JAGAMOCHAN PATTANAIAK
271	4557/2026	D-WP(C)/9935/2026 -----	IDRUL ZAMA KHAN-MP	ABINASH ROUTRAY
272	4558/2026	D-WP(C)/9945/2026 -----	PRAHLAD SETHY-MP	CHITTARANJAN PATTANAIAK
273	4559/2026	D-WP(C)/9948/2026 -----	JULI PAL-MP	NIHAL RATH
274	4560/2026	D-WP(C)/9951/2026 -----	SARAT CHANDRA SAHOO-MP	PRAVASH CHANDRA JENA
275	4561/2026	D-WP(C)/9953/2026 -----	NILA MANI SAHOO-MP	JAJATI KESHARI KHUNTIA
276	4562/2026	D-WP(C)/9958/2026 -----	TRIBHUBAN SWAIN-MP	NIHAL RATH
277	4563/2026	D-WP(C)/9964/2026 -----	NALINIKANTA KHUNTIA-MP	NIHAL RATH
278	4564/2026	D-WP(C)/9965/2026	ISWAR CHANDRA BHOLA-MP	BASUDEV MISHRA

279	4565/2026	----- D-WP(C)/9968/2026	RANJULATA DEHURY-MP	RABI NARAYAN MISHRA
280	4566/2026	----- D-WP(C)/9969/2026	SADANANDA SWAIN-MP	NIHAL RATH
281	4567/2026	----- D-WP(C)/9971/2026	SAURAV KUMAR SAHOO-MP	NIHAL RATH
282	4568/2026	----- D-WP(C)/9975/2026	M/S ST JOANS EDUCATION SOCIETY, DELHI-MP	MANINDER JEET SINGH
283	4569/2026	----- D-WP(C)/9978/2026	RAIRANGPUR BAR ASSOCIATION, MAYURBHANJ-MP	BINAYA KUMAR MOHANTY
284	4570/2026	----- D-WP(C)/9982/2026	ASHOK KUMAR PATTANAYAK-MP	NILA MADHAB PRAHARAJ
285	4571/2026	----- D-WP(C)/9984/2026	DULALA SWAIN-MP	NAJATI KESHARI KHUNTIA
286	4572/2026	----- D-WP(C)/9992/2026	DURGA CHARAN PRADHAN-MP	DIBYAJYOTI NAYAK